

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 648/2019

M/s. HINDON RIVER RESORTS PVT. LTD. & ANR.

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

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**REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE
NATIONAL GREEN TRIBUNAL PASSED IN O.A. NO. 648/2019 IN RE: M/S.
HINDON RIVER RESORTS PVT LTD & ANR VERSUS GHAZIABAD DEVELOPMENT
AUTHORITY & ORS WITH REGARD TO NON-OPERATIONAL STPS
IN INDRAPURAM, GHAZIABAD, U.P.**

(In continuation of earlier Report dated 24.09.2020)

1. INTRODUCTION

The Hon'ble NGT had taken up the issue of three STPs at Indirapuram, Ghaziabad which were not working properly resulting in pollution of the area on 14.08.2019, 02.01.2020 and 29.09.2020. In its last order dated 29.09.2020 the Hon'ble NGT had considered the report of Oversight Committee dated 24.09.2020, Ghaziabad Nagar Nigam's report dated 19.09.2020 and Ghaziabad Development Authority's (GDA) report dated 22.09.2020, based on all these reports the directions made were as follows:

- a) *Out of the three STPs, the 56 MLDSBRSTP maintained by Ghaziabad Development Authority (GDA) is running properly, hence there are no recommendations regarding this STP.*
- b) *The 74MLD SBRSTP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. This STP is likely to stabilize and function properly within a week. RO, UPPCB may inspect and confirm the status after 10 days. However, there is another problem with the conveyance channel. Since all the three STPs are falling in the same conveyance drain, this conveyance drain gets choked. Hence this STP is forced to run below its capacity at 30 to 32 MLD against its designed capacity of 74 MLD. The construction of separate pipelines to augment the conveyance system has been delayed and is likely to be completed by November, 2020. Only thereafter its capacity utilization will improve. The Oversight Committee is not satisfied with the progress of construction of this conveyance pipeline system. Jal Nigam may be directed to ensure that the construction is expedited and the new proposed timeline of November is strictly adhered to.*
- c) *The 56 MLD UASB STP which was earlier maintained by Nagar Nigam, has been handed over to UP Jal Nigam and thence to VA Tech Wabag. The work has started and is likely to be completed in next three months. Then it should be able to achieve the existing pollution norms of 30 BOD. However, this STP is a very old STP which is being run on Upflow Anaerobic Sludge Blanket (UASB) technology, which is a very old technology. If*

there is any revision in pollution norms, this STP will not be able to adhere to the revised norms in the long run. The UP Jal Nigam should plan for upgrading this UASB STP to Sequential Batch Reactors (SBR) Technology or some contemporary technology.

- d) Regarding the Environmental Compensation (EC), the UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam and Jal Nigam have to pay the environmental compensation till they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor. All the three institutions need to comply with the EC directives.*
- e) At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power Corporation to ensure that there are no industries operational in residential areas.*
- f) The UP Jal Nigam should prepare a proper plan for reuse of treated waste water. This is all the more necessary in the light of the restrictions on drawl of ground water for industries in OCS Blocks. The Water Reuse Plan would not only help control illegal drawal of ground water but also ensure optimal use of the treated waste water.*
- g) The Oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs.*
- h) The progress regarding removal of encroachments is not satisfactory. In fact, none of the agencies has sent a report to the Oversight Committee regarding this issue. There should be a standing encroachment removal mechanism under District Magistrate comprising of representatives from Nagar Nigam, Development Authority and Jal Nigam who may review the progress periodically. The operator under 'One District One Operator scheme' may also take recourse to this mechanism on a continuing basis regarding his encroachment related grievances.*
- i) The Chief Secretary should monitor the performance of the STPs and come out with an appropriate action plan. It should include measures for scientific disposal of waste, cleaning of drains, remedial action against removal of encroachments, compliance of directions regarding environmental compensation and action against negligent officers. The Chief Secretary shall file his compliance report as directed by Hon'ble NGT."*

2. COMPLIANCE STATUS

The Oversight Committee reviewed the compliance status in the aforesaid mentioned order in continuation with the non-complying issues of the earlier orders. Summary of Compliance Status reports received from the concerned departments is as follows:

S.No.	Directions	Compliance Status
1	<i>Out of the three STPs, the 56 MLDSBRSTP maintained by Ghaziabad Development Authority (GDA) is running properly, hence there are no recommendations regarding this STP.</i>	GDA is maintaining this 56 MLDSTP (SBR) and is complying with the norms and no further action is required.
2	<i>The 74MLD SBRSTP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. This STP is likely to stabilize and function properly within a week. RO, UPPCB may inspect and confirm the status after 10 days. However, there is another problem with the conveyance channel. Since all the three STPs are falling in the same conveyance drain, this conveyance drain gets choked. Hence this STP is forced to run below its capacity at 30 to 32 MLD against its designed capacity of 74 MLD. The construction of separate pipelines to augment the conveyance system has been delayed and is likely to be completed by November, 2020. Only thereafter its capacity utilization will improve. The Oversight Committee is not satisfied with the progress of construction of this conveyance pipeline system. Jal Nigam may be directed to ensure that the construction is expedited and</i>	<p>M/s VA Tech Wabag Limited is performing the operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad from 16.12.2019.</p> <p>The repair and maintenance of defunct unit have been completed and the STP was made operational on 16.09.2020. At present STP is achieving the prescribed norms of UPPCB.</p> <p>Further, It was informed that in order to solve the problem with the conveyance channel. Since all the three STPs are falling in the same conveyance drain, this conveyance drain gets choked. Common Effluent Line for three STPs had been commissioned. The 74 MLDSTP is functional at its full capacity now.</p> <p>The Weekly inspection of the STP is being done and results are uploaded on Ganga River Monitoring Portal.</p>

	<i>the new proposed timeline of November is strictly adhered to.</i>	
3	<i>The 56 MLD UASBSTP which was earlier maintained by Nagar Nigam, has been handed over to UP Jal Nigam and thence to VA Tech Wabag. The work has started and is likely to be completed in next three months. Then it should be able to achieve the existing pollution norms of 30 BOD. However, this STP is a very old STP which is being run on Upflow Anaerobic Sludge Blanket (UASB) technology, which is a very old technology. If there is any revision in pollution norms, this STP will not be able to adhere to the revised norms in the long run. The UP Jal Nigam should plan for upgrading this UASBSTP to Sequential Batch Reactors (SBR) Technology or some contemporary technology.</i>	<p>56 MLD STP Indirapuram was commissioned in the year 1998. The STP was maintained and operated by Nagar Nigam Ghaziabad. All treatment units were defunct in STP and all distribution pipelines were leaking from the past few years. To solve the problems of the STP M/s VA Tech Wabag Limited has to rectify all deficiencies. M/s VA Tech Wabag Limited had taken over the STP maintenance from 16.12.2019.</p> <p>But due to countrywide Lockdown during COVID-19 the work of repair of different defunct units could not be taken up by M/s VA Tech Wabag Ltd. in time.</p> <p>It was also informed that the STP is very old and pipeline/FRP work RCC work and E&M work required major repair/changes, thus it will take about 9 months to rebuild it.</p> <p>For up-gradation of 56 MLDSTP (UASB type) is under process and its Rehabilitation is likely to be completed by the end of Feb, 2021. Therefore the periodic maintenance of this STP will take place after Feb 2021. At present this STP is complying the norms of UPPCB.</p>
4	<i>Regarding the Environmental Compensation (EC), the UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam and Jal Nigam have to pay the environmental compensation till they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor.</i>	<p>It was informed by the representative of UPPCB that</p> <ul style="list-style-type: none"> ● EC of Rs. 56.50 Lakhs had been imposed on 74 MLD (SBR) STP, Indirapuram vide letter 31-08-2020 up to 17-03-2020. ● EC of Rs. 63.0 Lakhs had been imposed on 56 MLD (UASB) STP Indirapuram vide letter 29-07-2019 & 08-12-2019 up to 07-12-2019. ● EC computation for the period up-to December 2020 had been completed and process of imposing EC is under progress. <p>Reminder letter had also been sent to U.P. Jal Nigam regarding depositing of EC.</p>

	<i>All the three institutions need to comply with the EC directives.</i>	
5	<i>At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power Corporation to ensure that there are no industries operational in residential areas.</i>	<p>UPPCB has carried out extensive survey of Sahibabad drain from where effluent goes into 74 MLD STP at Indirapuram. The STP has been meeting norms for all parameters since 2nd week of November 2020. Further, UPPCB has taken following action against erring units in catchment of Sahibabad drain upto January-2021:</p> <ol style="list-style-type: none"> 1- Show cause issued to industries in conforming areas for non compliance of discharge norms - 40 2- Closure issued to in conforming areas for non compliance of discharge norms -07 3- EC of Rs 3,17,14,298/- has been imposed/notice for imposition against defaulters. Out of which 1.75 Crore EC amount had been recovered and recovery of rest is under process. <p>Continuous surveys are being carried out in coordination with district level team to identify Illegal units and action is taken against the units that are situated in non conforming areas. Past surveys (from April 2018 to till now) have resulted in identification of 1191 illegal units in Loni area that have been either shut down or demolished and electricity connection disconnected. In Sahibabad area such 103 units were identified for same period that have been shut down or demolished and electricity connection disconnected. The entire list of total 1294 units is annexed as Annexure 1.</p> <p>The GDA had submitted that regarding the closer of illegal Industries operating in residential areas, the Hon'ble supreme court gave reportable judgment in writ Petition (C) no-375 of 2012 Paryavaran Suraksha Samiti and another versus Unionof India and Others the operating part of the judgment is: The industry requiring "Consent to Operate", can be permitted to run, only if Its primary effluent Treatment Plant, is functional. We therefore consider it just and appropriate, to direct the concerned State Pollution Control Board, to Issue notices to all industrial units, which require</p>

		<p>"Consent to Operate" by way of common advertisement, requiring them to make their primary effluent treatment plants fully operational within three months from today. On the expiry of the notice period of three months the concerned state pollution control boards are mandated to carry out inspection. We therefore hereby further direct, that in case the concerned state pollution control boards make a recommendation to the concerned Electrical Supply and Distribution agency/Company, to disconnect electricity supply to an industry, for the reason that its primary effluent Treatment Plant is not functional, it shall honor such recommendation, and shall disconnect the electricity supply to such defaulting industrial concern, forthwith. So in the light of reportable judgment passed by Hon'ble Supreme court the UPPCB has the power and responsibility to order the closure of illegal industries operating in residential areas</p>
6	<p><i>The UP Jal Nigam should prepare a proper plan for reuse of treated waste water. This is all the more necessary in the light of the restrictions on drawl of ground water for industries in OCS Blocks. The Water Reuse Plan would not only help control illegal drawal of ground water but also ensure optimal use of the treated waste water.</i></p>	<p>Nagar Nigam, Ghaziabad is preparing an action plan for reuse of treated wastewater for industries of nearby areas.</p>
7	<p><i>The Oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs.</i></p>	<p>Regional Laboratory, Ghaziabad is monitoring treated discharge of all 03 STPs Indirapuram once a week. Data is being uploaded on Ganga River Monitoring Portal.</p> <p>Laboratory facilities are available at STP maintained by UP Jal Nigam for assessment of water quality of STPs. UP Jal Nigam officials also visit STPs regularly for assessment of water quality for ensuring the efficacy and efficiency of the STPs. A third party M/s Shri Ram Institute for industrial research, New Delhi has also been appointed for collecting sample and testing of treated water of STPs to ensure treated water quality.</p>

8	<p><i>The progress regarding removal of encroachments is not satisfactory. In fact, none of the agencies has sent a report to the Oversight Committee regarding this issue. There should be a standing encroachment removal mechanism under District Magistrate comprising of representatives from Nagar Nigam, Development Authority and Jal Nigam who may review the progress periodically. The operator under 'One District One Operator scheme' may also take recourse to this mechanism on a continuing basis regarding his encroachment related grievances.</i></p>	<p>Regarding the removal of encroachment the Zonal in charge of Five Zones of Ghaziabad Nagar Nigam have identify encroachment on the drain and partially remove it.</p>
9	<p><i>The Chief Secretary should monitor the performance of the STPs and come out with an appropriate action plan. It should include measures for scientific disposal of waste, cleaning of drains, remedial action against removal of encroachments, compliance of directions regarding environmental compensation and action against negligent officers. The Chief Secretary shall file his compliance report as directed by Hon'bleNGT."</i></p>	<p>Chief Secretary , UP had already issued directed to Housing and Urban Development Department vide letter dated 28-10-2020 and had convened meeting of concerning departments on 02-12-2020 to review the progress directing them to take up speedy action in this regard.</p> <p>UPPCB had already sent approval letter for filing prosecution against responsible officer to Government.</p> <p>U.PJal Nigam is maintaining two STPs (56 MLD, 74 MLD) through M/S V.A. Tech Wabag, Chennai. At present, these STPs are complying UPPCB norms</p>
10	<p>UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UPPCBwith the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.</p>	<p>It was submitted by the representative of UP Jal Nigam that the ownership of STPs lies with Nagar Nigam. Presently, the Operation & Maintenance of 2 STPs (i.e 74 MLD& 56 MLD) at Indirapuram is being carried out by M/s VA Tech Wabag Limited. The another 56 MLD STP was constructed by GDA and is operated and maintained by GDA.</p> <p>U. P. Jal Nigam is supervising the O&M activities being carded out by M/s VA Tech Wabag Limited on behalf of Nagar Nigam.</p>

		The Representative of Ghaziabad Nagar Nigam submitted that since the STPs is presently under the jurisdiction of UP Jal Nigam to supervise M/s VA Tech Wabag Ltd, Chennai therefore the performance guarantee ought to be given by them and since the STP itself is beyond the Jurisdiction of Ghaziabad Nagar Nigam, Therefore it would be more plausible and reasonable for UP Jal Nigam to Provide such guarantee as they have responsibility as well the jurisdiction to maintain the STP.
11	<i>All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. Proper sludge handling management need to be placed for final treatment and disposal of sludge.</i>	The representative of UP Jal Nigam informed that the flow meter is installed at the inlet of both the STPs. The flow meter at outlet of these two STPs, will be installed under Online Continuous Effluent Monitoring System (O.C.E.M.S.) of STPs. Proper logbook is being maintained at both STPs. Nagar Nigam had now identified land for sludge disposal as communicated vide letter dated 07.01.2021 in response to Request for identification of land for sludge/ grit disposal, made to Nagar Nigam Ghaziabad vide letter dated 18-02-2020, 14-09-2020 & 17-10-2020.
12	<i>Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install Online Water Quality Monitoring System at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.</i>	The representative of UP Jal Nigam informed that Bid for design, supply, Installation, Testing & Commissioning of Online Continuous Effluent Monitoring System (O.C.E.M.S.) of STP's, including five years Operation and Maintenance under AMRUT programme by Superintending Engineer (Nagar Nigam), UPJN, Lucknow vide NIT 84/ Chief Engineer (Nagar) Camp/20 dated 22-09-2020 had been received. Evaluation of technical bids is in process. After completion of tender process the work will be completed within 12 months. The representative of Ghaziabad Development Authority informed that work is in progress for installing the Online Quality Monitoring System.

Compliance report of Ghaziabad Nagar Nigam is annexed as **Annexure 2**.

Compliance report of UPPCB is annexed as **Annexure 3**.

Compliance report of UP Jal Nigam is annexed as **Annexure 4**.

Compliance report of Ghaziabad Developmental Authority is annexed as **Annexure 5**.

3. RECOMMENDATIONS

In view of the above we recommend as follows:

1. The Committee noted the progress of rehabilitation of the 56 MLD UASB STP at Indirapuram. However in the long run, it is advisable to upgrade it to SBR technology instead of the current UASB technology which is an outdated technology.
2. The process of realization of EC is slow. UPPCB may be directed to ensure strict timelines for depositing the EC by the departments.
3. Regarding furnishing of the performance guarantee, there is still confusion between UP Jal Nigam and Ghaziabad Nagar Nigam as to who will furnish the performance guarantee. Urban Development Department may resolve the issue and ensure compliance.
4. As per the compliance report of UPPCB it is apparent that action against all the defaulting industries had been taken. However, this committee feels there are still many industries are there which are running which have neither proper access to CETPs nor are having their own STPs. UPPCB alongwith UPSIDC may launch special drives to identify such industries and ensure effective enforcement action against them.
5. The timelines for providing the treated water to the industries should be notified so that industries can get them registered with the ULBs to receive the facility of getting treated water.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report be uploaded on the website of the committee.

12-02-2021

12-02-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

February 12, 2021

Annexures: As above

Please visit our website: oscngt.upsdc.gov.in for more information.

Illegal Units Closed in Loni Since April 2018 to Till Now.

Sl no	Name and address of unit/ person operating the unit	Nature of Unit	Date of Inspection	Action Taken	No. of Units
1	Shri Jitender Kumar, VillTilaShahbajpur, Loni, Ghaziabad	Ice Cream Manufacturing	03-04-18	Electrical connection disconnected, DG set sealed.	1
2	Shri Jitender Kumar, VillTilaShahbajpur, Loni, Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected, DG set sealed and	1
3	Shri Om veer singh, Pradhan, Tilashahbajpur, Loni, Ghaziabad	Jeans Dyeing and Washing	06-04-18	Electrical connection disconnected and unit sealed	1
4	Smt. Vidyadevi w/o ShriDharam pal, Tilashahbajpur, Loni, Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
5	ShriOmveer Singh, near house of Pradhan, Tilashahbajpur, Loni, Ghaziabad	E waste recovery unit		Electrical connection disconnected and unit sealed	1
	ShriJitender Singh S/o Mahender Singh, Tila Main road, Loni, Ghaziabad (Land owner	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
	ShriSurennderBhati S/o Shri Baleshwar, VillTilaShahbajpur, Loni Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
	ShriSurennderBhati S/o Shri Baleshwar, VillTilaShahbajpur, Loni Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
6	ShriSurennderBhati S/o Shri Baleshwar, VillTilaShahbajpur, Loni Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
7	ShriSurennderBhati S/o Shri Baleshwar, VillTilaShahbajpur, Loni Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
8	ShriIswarBhati S/o ShriKishan, VillTilaShahbajpur, Loni Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
9	ShriAmit, VillTilaShahbajpur, Loni Ghaziabad	Cloth printing		Electrical connection disconnected and unit sealed	1
	ShriVikram (Near house of ShriAmit), VillTilaShahbajpur, Loni Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
9	M/s Chandel Engineering Company, Opposite SewaBharti School, Plot no 1, Krishna Vihar, SewaDham, Loni, Ghaziabad	Foundry for melting iron and making Engg Parts	07-04-18	Electrical connection disconnected and unit sealed	1
	Shri Om prakash S/o KailashDatbhaat, Plot no 4, 1904, Krishna Vihar, Loni, Ghaziabad	Electroplating work		Electrical connection disconnected and unit sealed	1
10	ShriMahipal S/o Shri Ram, near SewaDham Temple, Krishna Vihar, Loni, Ghaziabad	Foundry		Electrical connection disconnected and unit sealed	1
11	Shri Ram Nath S/o ShriVishram, 1707, near SewaDham Temple, Krishna Vihar, Loni,	Pit furnace		Electrical connection disconnected and unit sealed	1
12	ShriMewa Ram S/o Shri Ram Nath, 1986, near SewaDham Temple, Krishna Vihar,	Pit furnace		Electrical connection disconnected and unit sealed	1
13	ShriRavinder Kumar S/o ShriMahaveer Singh, 1905, near SewaDham Temple,	Pit furnace		Electrical connection disconnected and unit sealed	1
14	ShriRavinder alias Bittu, s/o ShriMahaveer Singh, 1905, near SewaDham Temple,	Pit furnace		unit sealed. It was found that the unit is taking electricity from	1
15	Unknown, opposite factory of ShriRavinder, near SewaDham Temple, Krishna Vihar,	Pit furnace		Electrical connection disconnected and unit sealed	1
16	Unknown, near SewaDham Temple, Krishna Vihar, Loni, Ghaziabad	Fly ash storage		Electrical connection from DG set . Hence DG set sealed and	1
17	ShriSatyaPrakash, Krishna Vihar, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
18	Shri Om Prakash S/o ShriKailashDatbaat, near SewaDham Temple, Krishna Vihar,	Panel Assembling		GDA has issued notice to the unit during inspection for	1

19	ShriVijender Kumar S/o ShriHarpool Singh, near SewaDham Temple, Krishna Vihar,	Paint Godown		GDA has issued notice to the unit during inspection for	1
20	ShriArwind Kumar S/o Sheilnder Singh, near SewaDham Temple, Krishna Vihar, Loni,	Coal Godown		GDA has issued notice to the unit during inspection for	1
21	Shri S.P. Gupta S/o Shri Om Prakash, near SewaDham Temple, Krishna Vihar, Loni,	Coal Godown		GDA has issued notice to the unit during inspection for	1
22	Unknown, near SewaDham Temple, Krishna Vihar, Loni, Ghaziabad	Coal Godown		GDA has issued notice to the unit during inspection for	1
23	ShriMewa Ram, near SewaDham Temple, Krishna Vihar, Loni, Ghaziabad	Chemical Unit		Electrical connection from DG set . Hence DG set sealed and	1
24	Unknown, SewaDham Temple, Krishna Vihar, Loni, Ghaziabad	Pit Furnace		Electrical connection from DG set . Hence DG set sealed and	1
25	SheiBittu S/o ShriMool Chand, SewaDham Temple, Krishna Vihar, Loni, Ghaziabad	Pit Furnace		Electrical connection from DG set . Hence DG set sealed and	1
26	M/s Coax India, MahamayaKunj, SewaDham, Loni Ghaziabad	Sheet metal Cutting	08-04-18	GDA has issued notice to the unit during inspection for	1
27	M/s Kayam Steel, MahamayaKunj, SewaDham, Loni Ghaziabad	Sheet metal Cutting		GDA has issued notice to the unit during inspection for	1
28	Unknown MahamayaKunj, SewaDham, Loni Ghaziabad	Coal Godown		GDA has issued notice to the unit during inspection for	1
29	Unknown MahamayaKunj, SewaDham, Loni Ghaziabad	Coal Godown		GDA has issued notice to the unit during inspection for	1
30	Unknown MahamayaKunj, SewaDham, Loni Ghaziabad	Lead Scrap unit		Electrical connection disconnected and unit sealed	1
31	Unknown MahamayaKunj, SewaDham, Loni Ghaziabad	Lead Scrap unit		Electrical connection disconnected and unit sealed	1
32	Unknown, MahamayaKunj, SewaDham, Loni Ghaziabad	Lead Scrap unit		Electrical connection disconnected and unit sealed	1
33	SuchitraBonal, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire burning unit		Electrical connection disconnected and unit sealed	1
34	Shri Rang Bahadur, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire scrap and burning unit		Electrical connection disconnected and unit sealed	1
35	Unknown, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire scrap unit		Electrical connection disconnected and unit sealed	1
36	ShriMithleshYadav, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire scrap unit		Electrical connection disconnected and unit sealed	1
37	Unknown, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire scrap unit		Electrical connection disconnected and unit sealed	1
38	Unknown, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire scrap unit		Electrical connection disconnected and unit sealed	1
39	Unknown, MahamayaKunj, SewaDham, Loni Ghaziabad	Wire scrap unit		Electrical connection disconnected and unit sealed	1
40	Unknown, Shanti Garden, AmitVihar, Loni, Ghaziabad	Pit Furnace	09-04-18	Electrical connection disconnected and unit sealed	1
41	Unknown, Shanti Garden, AmitVihar, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
42	Unknown, Shanti Garden, AmitVihar, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
43	Shahzad Shah, Shanti Garden, AmitVihar, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
44	Unknown, Shanti Garden, AmitVihar, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
45	ShriDevender Sharma, Shanti Garden, AmitVihar, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1

73	ShriHarbhajan Singh , gali no 1, mail mandolin road, Krishna Vihar Phase 1, Loni,	Pit Furnace		Electrical connection disconnected and unit sealed	1
74	ShriDulari , Main mandolin road, Krishna Vihar Phase 1, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
75	Unknown , Syndicate Garden, near Mela Ram gate, Krishna Vihar Phase 2, Loni,	Pit Furnace		Electrical connection disconnected and unit sealed	1
76	ShriBudhhupal S/o ShriBhajanLal(Owner) , Operation by ShriBrijbhhanYadav, ,	Pit Furnace		Electrical connection disconnected and unit sealed	1
77	ShriGolu , Syndicate Garden, near Mela Ram gate, Krishna Vihar Phase 2, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
78	Shri Abdul Hamid, Syndicate Garden, near Mela Ram gate, Krishna Vihar Phase 2, Loni,	Pit Furnace		Electrical connection disconnected and unit sealed	1
79	ShriBudhhupal S/o ShriBhajanLal(Owner) , Operation by ShriBrijbhhanYadav, ,	Pit Furnace		Electrical connection disconnected and unit sealed	1
80	SmtUsha Devi , Syndicate Garden, near Mela Ram gate, Krishna Vihar Phase 2, Loni,	Pit Furnace		Electrical connection disconnected and unit sealed	1
81	M/s ManaKatyani Metal (ShriBhupenderPoddar) , Syndicate Garden,	Pit Furnace		Electrical connection disconnected and unit sealed	1
82	ShriRaghav, Syndicate Garden, near Mela Ram gate, Krishna Vihar Phase 2, Loni,	Pit Furnace		Electrical connection disconnected and unit sealed	1
83	Shri Krishna Engineering (ShriRamveer), C-3, 4, Gali no 14, Krishna Vihar Phase 1, Loni,	Pit Furnace		Electrical connection disconnected and unit sealed	1
84	Shri Ganesh Enginnering Works, Syndicate Garden, near Mela Ram gate, Krishna Vihar	Lathe machine		GDA has issued notice to the unit during inspection for	1
85	ShriSubhash Chand, Syndicate Garden, near Mela Ram gate, Krishna Vihar Phase 2, Loni,	Lathe machine		GDA has issued notice to the unit during inspection for	1
86	ShriNeelkanth Enterprises, 1921, Gali no 1, Krishna Vihar Phase 1, Loni, Ghaziabad	Break Shoe manufacturing		GDA has issued notice to the unit during inspection for	1
87	ShriNandkishore S/o ShriBhagwat Prasad, Gali no 1, Krishna Vihar Phase 1, Loni, Ghaziabad	Fabrication unit		GDA has issued notice to the unit during inspection for	1
				establishment of industrial unit against land use	1
88	ShriRinku S/o ShriEnglishBhaan , 1590, Kaveri City- II, Ram Vihar, Banthala, Loni,	Jeans Dyeing and Washing	11-04-18	Electrical connection disconnected and unit sealed	1
89	ShriParamjeet S/o ShriBalveer Singh , 1590, Kaveri City- II, Ram Vihar, Banthala, Loni,	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
90	ShriKapil S/o Shri Mange Ram, VillJawli, Loni, Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
91	Shri Rishi, Jawli Main Road, VillJawli, , Loni, Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
92	ShriSahilKasana, VillJawli, , Loni, Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
93	Shri Pal Lootan, VillJawli, , Loni, Ghaziabad	Jeans Dyeing and Washing		Electrical connection disconnected and unit sealed	1
94	ShriReya Gupta Shakti Garden, Loni, Ghaziabad (electric connection no	Pit Furnace	12-04-18	Electrical connection disconnected and unit sealed	1
95	ShriReya Gupta, Shakti Garden, Loni, Ghaziabad (electric connection no	Pit Furnace		Electrical connection disconnected and unit sealed	1
96	Unknown, Shakti Garden, Loni, Ghaziabad	Pit Furnace		Electrical connection disconnected and unit sealed	1
97	ShriRajuYadav, Shakti Garden, Loni, Ghaziabad (electric connection no 252763)	Pit Furnace		Electrical connection disconnected and unit sealed	1
98	ShriMithleshYadav, Shakti Garden, Loni, Ghaziabad (electric connection no 714667)	Pit Furnace		Electrical connection disconnected and unit sealed	1

126	ShriReya Gupta Shakti Garden, Loni, Ghaziabad (electric connection no	Pit Furnace		Electrical connection disconnected and unit sealed	1
127	ShriReya Gupta Shakti Garden, Loni, Ghaziabad (electric connection no	Pit Furnace		Electrical connection disconnected and unit sealed	1
128	ShriReya Gupta Shakti Garden, Loni, Ghaziabad (electric connection no	Pit Furnace		Electrical connection disconnected and unit sealed	1
129	ShriBhrampal S/o Jagpal, Krishna Vihar, Main Mandoli Road, Loni, Ghaziabad	Pit furnace	13-04-18	Electrical connection disconnected and unit sealed	1
130	ShriBhrampal S/o Jagpal, Krishna Vihar, Main Mandoli Road, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
131	ShriBhrampal S/o Jagpal, Krishna Vihar, Main Mandoli Road, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
132	ShriBhrampal S/o Jagpal, Krishna Vihar, Main Mandoli Road, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
133	Shri Sunil Kumar S/o ShriShyam Singh, Krishna Vihar, Main Mandoli Road, Loni,	Scrap godown and item dismantling		Electrical connection disconnected and unit sealed	1
134	ShriBhramPrakash, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
135	ShriBhramPrakash, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
136	ShriBhramPrakash, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
137	ShriBhramPrakash, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
138	ShriBhramPrakash, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
139	ShriBhramPrakash, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
140	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
141	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
142	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
143	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
144	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
145	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
146	ShriKanhaiyya, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
147	Shri Ajay Pal, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
148	ShriRaam veer, Krishna Vihar- II, Loni, Ghaziabad	Godown		GDA has issued notice to the unit during inspection for	1
149	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
150	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
151	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1
152	Unknown, Krishna Vihar- II, Loni, Ghaziabad	Pit furnace		Electrical connection disconnected and unit sealed	1

180	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad	Pit Furnace			All units were destroyed by JCB and electrical connections were disconnected	1
181	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
182	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
183	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
184	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
185	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
186	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
187	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
188	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
189	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
190	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
191	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
192	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
193	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
194	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
195	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
196	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
197	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
198	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
199	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad					1
200	Unknown, Shakti Garden , AmitVihar, Loni, Ghaziabad	1				
201	M/s Ruby KacchriUdyog (ShriRizwaan), 24, Roop Nagar, Loni, Ghaziabad	Noodles manufacturing	18-04-18	Electrical connection disconnected and unit sealed	1	
202	Om Plastic, Roop Nagar, Loni, Ghaziabad	Plastic melting		Electrical connection disconnected and unit sealed	1	
203	Shri Shadaab Ali, B- 85, Roop Nagar industrial area, Loni, Ghaziabad	RO Plant		Borewell dismantled and sealed in compliance of Hon'ble NGT	1	
204	M/s Poonam Enterprises, B- 7, Roop Nagar Industrial area, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected in	1	
205	M/s Vikas Jeans, Shabhaapur Vistaar, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing	19-04-18	Unit sealed and electric connection	1	
206	M/s Aalishaan Fibre Product (Prop Moh Sameer), Shabhaapur Vistaar, Chaman	Jeans Dyeing and washing		Unit sealed and electric connection	1	

207	M/s Shri Baba Washing (Shri Shailender), Shabhaapur Vistaar, Chaman Vihar, Loni,	Jeans Dyeing and washing		Unit sealed and electric connection	1
208	Unknown, Shabhaapur Vistaar, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
209	Unknown, Shabhaapur Vistaar, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
210	Shri Sumit Pradhaan, Shabhaapur Vistaar, Chaman Vihar, Loni, Ghaziabad	Fabric Dyeing		Unit sealed and electric connection	1
211	M/s Krish Kraft (Prop Shri Farukh Jamaal), Vikas Kunj, Shabhaapur Vistaar Loni,	Silk Thread Sticking		GDA has issued notice to the unit during inspection for	1
212	Unknown, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
213	Unknown, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
214	Unknown, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
215	Subhash Jeans Dyeing, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
216	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing	20-04-18	Unit sealed and electric connection	1
217	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
218	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
219	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
220	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
221	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
222	Shri Shyam Veer S/o Shri Raghuvver, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
223	Unknown, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
224	M/s Vaishnavi Dyeing, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
225	Satpal Pradhaan, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Fabric Dyeing		Unit sealed and electric connection	1
226	M/s Karan Washing (Shri Karan Singh), Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
227	Shri Ashok Verma, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Fabric Dyeing		Unit sealed and electric connection	1
228	Smt Asha Devi, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Screen Printing		Unit sealed and electric connection	1
229	M/s Kishan Bhagal, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Screen Printing		GDA has issued notice to the unit during inspection for	1
230	Unknown, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
231	Unknown, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
232	Unknown, Chaman Vihar, Pusta Road, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection	1
233	Shri Vinod Kumar, Sant Colony Loni, Gzb	Jeans Dyeing	21.04.2018	Unit dismantling electric connection disconnected.	1

234	Unknown Name, Ankur Enclave, Loni, gzb	Jeans washing		Unit dismantling electric connection disconnected.	1
235	Shri Caran Dev, Ankur Enclave Loni, Gzb	Jeans Dyeing		Unit dismantling electric connection disconnected.	1
236	Shri Pappu, Ankur Enclave Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
237	Shri Yashpal Chawla, Ali Nagar, Ankur Enclave, Loni, Gzb	Printing Press		Unit sealed electric connection disconnected.	1
238	Shri Hasim Ali Nagar, Ankur Enclave, Loni, Gzb	Jeans washing		Unit sealed electric connection disconnected.	1
239	Shri Ali Mohamad, Ali Nagar, Ankur Enclave, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
240	Shri Vinod, Karawal Nagar wale, Ankur Enclave, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
241	Shri Sahid, Ankur Enclave, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
242	Shri Pal Prem, Ankur Enclave, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
243	Shri M.S. Chemical, Ankur Enclave, Loni, Gzb	Chemical		Unit sealed electric connection disconnected.	1
244	Unknown Nane, Enclave, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
245	Unknown Nane, Enclave, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
246	M/s. Madhur Ice Cream, Krishna Vihar, Phase-2, Loni, Gzb	Ice Cream	24.04.2018	Unit sealed electric connection disconnected.	1
247	M/s. Tinku Dhalai Factory, Krishna Vihar, Phase-2, Loni, Gzb	Metal Scrap		Unit sealed electric connection disconnected.	1
248	Unknown E-Waste Godown, Krishna Vihar, Phase-2, Loni, Gzb	E-waste Godown		Unit sealed electric connection disconnected.	1
249	M/s Roop Pal Belt Udyog, House No-34, Govind Town, Kumhar Colony, Krishna	Belt bakal powder		Unit sealed electric connection disconnected.	1
250	Shri Shri Rardeer Singh, Amit Vihar, Loni, Gzb	Ingot Ugyog		Unit sealed electric connection disconnected.	1
251	M/s. Bala Ji Fabrication & Engg. Amit Vihar, Loni, Gzb	Fabrication work		Unit sealed electric connection disconnected.	1
252	Shri Lav Kush Pandey, Amit Vihar, Loni, Gzb	E-waste repairing		Unit sealed electric connection disconnected.	1
253	Shri Ram Aachal , Amit Vihar, Loni, Gzb	Aluminium ingot		Unit sealed electric connection disconnected.	1
254	Shri Ramesh Yadav, Amit Viah, Loni, Gzb	Battery Scrap & lead ingots		Unit sealed electric connection disconnected.	1
255	Shri Ram Niwas, Plot No. D-8/19, DLF Ankur Vihar, Loni, gzb	Jeans Dyeing	25.04.2018	Unit sealed electric connection disconnected.	1
256	Unknown Name Udyog, Sabhapur, Vistar, Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
257	M/s. Raj Bala Dyeing, Khasra No-979, Sabhapur, Bistar Loni, Gzb	Jeans Dyeing		Unit sealed electric connection disconnected.	1
258	Shri Nilesh Rajput Printing, Khasra No-1192, Sabhapur Bistar Loni, Gzb	Weding Card Printing		Unit sealed electric connection disconnected.	1
259	Shri Vijay Kitgate Aggarwal Chemical Works, Sabhapur Loni, Gzb	Paper/Clothe Gam		Unit sealed electric connection disconnected.	1
260	Unknown Chemical Udyog, Sabhapur Loni, Gzb	Gam Products		Unit sealed electric connection disconnected.	1

261	Ahsan Fiber Art (Unit-2), Viaks Kunj, Sabhapur, Loni, Gzb	Fiber sheet		Unit sealed electric connection disconnected.	1
262	M/s. Radhe Cards & I, Khasra No-1190, Vikas Kunj, Sabhapur Loni, gzb	Paper/Card		Unit sealed electric connection disconnected.	1
263	M/s. Almach Sadhi Cards, Khasra No-1190, Vikas Kunj, Sabhapur Loni, gzb	Paper/Card		Unit sealed electric connection disconnected.	1
264	M/s. Naresh Kumar RO Plant, Khasra No-359, SLF Dev Vihar, Loni, gzb	RO Plant		Unit sealed electric connection disconnected.	1
265	Shri Prem Kumar RO Plant, Rajdhani Enclave, Sadikpur, Loni, Gzb	RO Plant	27.04.2018	Unit sealed electric connection disconnected.	1
266	Shri Arvind Sharma Ro Plant, Rajdhani Enclave, Sadikpur, Loni, Gzb	RO plant		Unit sealed electric connection disconnected.	1
267	Sahnawaj S/o. Shri Modh. Yashmin RO Plant, Punit Enclave Park Sadikpir, Loni, Gzb	RO Plant		Unit sealed electric connection disconnected.	1
268	Shri Jaan Mohd. S/o. Shri Akbar Ali, Khurana Enclave Pooja Colony, Loni, Gzb	RO Plant		Unit sealed electric connection disconnected.	1
269	Shri Surendra S/o. Shri Hari Singh, Param Hans Vihar Loni, Ghaziabad	Helmet factory	01.05.2018	Unit sealed and electric connection disconnected.	1
270					1
271	Modh. Irshad S/o. Shri Alauddin, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
272	Modh. Irshad (Aone Dyers), Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
273	Shri Roshan S/o. Shri Ismuddin, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
274	Shri Surendra S/o. Shri Hasri Singh, Param Hans Vihar Loni, Ghaziabad	Helmet factory		Unit sealed and electric connection disconnected.	1
275					1
276	M/s. Naval Kishore, Pawan Kumar House No 312, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
277	M/s. Bhupendra Dairy, Param Hans Vihar Loni, Ghaziabad	Dairy		Unit sealed and electric connection disconnected.	1
278	Unknown Electric Co. No-6205/684367, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
279	Shri Illu, M. No.-6205-674710, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
280	Shri Iliyash M. No.-6205-674710, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
281	Unknown Electric Co. No-6215/642982, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
282	Shri Badri Electric Co. No-6205/707909, Param Hans Vihar Loni, Ghaziabad	Cloth washing/dyeing		Unit sealed and electric connection disconnected.	1
283	M/s Aarti Enterprises, A-214, Laxmi Garden, Loni Ghaziabad	Dyeing and washing	8.5.2018	Unit sealed electric connection disconnected.	1
284	Moh Dyeing and Washing, Laxmi Garden, Loni, Ghaziabad	Dyeing and washing		Unit sealed electric connection disconnected.	1
285	Shri Ranjeet Rathore Jeans Dyeing, Laxmi Garden, Loni, Ghaziabad	Dyeing and washing		Unit sealed electric connection disconnected.	1
286	Shri Rajkumar Dagar (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust	10.05.2018	Collection the fine	1
287	Shri Amar Traders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1

288	Shri Shiv Builders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
289	Shri Umesh Builders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
290	Shri Baba Builders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
291	Shri Gupta Builders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
292	Shri Yadav Builders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
293	Shri Bhai Sahab (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
294	Shri Dharamendra Builders (Rodi Dust), Nahar Road Behta hazipur, Loni, Ghaziabad.	Rodi Dust		Collection the fine	1
295	Laxmi Devi Burner Casting, Gali ni 1, Krishna Vihar Phase - 2, Loni, Ghaziabad	Pit furnace	24.5.2018	Unit sealed electric connection disconnected.	1
296	Jai Mavi Dhalai S/o Nekpal Singh, Gali no 1, Krishna Vihar - 2, Loni, Ghaziabad	Pit furnace		Unit dismantled	1
297	Dharamveer Singh Dhalai Unit, Gali no 1, Krishna Vihar - 2, Loni, Ghaziabad	Pit furnace		Unit dismantled	1
298	Geeta Devi S/o Shri Krishan Pal, Gali no 1, Krishna Vihar - 2, Loni, Ghaziabad	Pit furnace		Unit Dismantled	1
299	Meva RamS/o Ram Nath, Main Mandoli Road, Krishna Vihar - 2, Loni, Ghaziabad	Pit furnace		Unit Dismantled	1
300	Shri JageRam S/o Shri Bhole Ram, Main Mandoli Road, Krishna Vihar - 2, Loni,	Plastic melting		Notice sent by GDA	1
301	Unknown Dhalai Unit, near dinesh pehelwan godown, Krishna Vihar- 2, Loni,	Pit furnace		Unit dismantled	1
302	Dinesh Kumar, Main Mandoli Road, Krishna Vihar - 2, Loni, Ghaziabad	Pit furnace		Unit sealed and electricity connection disconnected	1
303	Lata Gupta Dhalai unit, Main Mandoli Road, Gali no 1, Krishna Vihar- 2, Loni, Ghaziabad	Pit furnace		Unit sealed and electricity connection disconnected	1
304	Sanjay Dhalai unit, Main Mandoli Road, Gali no 1, Krishna Vihar- 2, Loni, Ghaziabad	Pit furnace		Unit sealed and electricity connection disconnected	1
305	Unknown ,jeans dyeing unit, Arya Nagar, Loni, Ghaziabad	Jeans Dyeing and washing	20.6.2018	Electricity connection disconnected	1
306	Unknown ,jeans dyeing unit, Arya Nagar, Loni, Ghaziabad	Jeans Dyeing and washing		Electricity connection disconnected	1
307	Unknown ,jeans dyeing unit, Arya Nagar, Loni, Ghaziabad	Jeans Dyeing and washing		Electricity connection disconnected	1
308	Neelkanth Engineering Works, Krishna Vihar Phase- 1, Behta Hazipur, Loni, Ghaziabad	Foundry for melting iron / aluminuimand	22.6.2018	Unit sealed and electricity connection disconnected	1
309	Savitri Engineering Works(Unit - 1), Krishna Vihar Phase- 1, Behta Hazipur, Loni,	Machining and rubbing		Unit sealed and electricity connection disconnected	1
310	Savitri Engineering Works(Unit - 2), Krishna Vihar Phase- 1, Behta Hazipur, Loni,	Machining and rubbing		Unit sealed and electricity connection disconnected	1
311	Rajesh Plating works, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Electroplating work		Unit sealed and electricity connection disconnected	1
312	Deepak Metal Works, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Electroplating work		Unit sealed and electricity connection disconnected	1
313	Subhash Sharma (Coker Pin works), Krishna Vihar phase 1, Behta Hazipur, Loni,	Machine/ fabrication		Unit sealed and electricity connection disconnected	1
314	Maharaja Steel Works (Unit- 1), Krishna Vihar phase 1, Behta Hazipur, Loni,	Machining and rubbing		Unit sealed and electricity connection disconnected	1

315	Maharaja Steel Works (Unit- 2), Krishna Vihar phase 1, Behta Hazipur, Loni,	Machining and rubbing		Unit sealed and electricity connection disconnected	1
316	Maharaja Steel Works (Unit- 3), Krishna Vihar phase 1, Behta Hazipur, Loni,	Machining and rubbing		Unit sealed and electricity connection disconnected	1
317	Arora Koyla Fire Brick Works, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Foundry		Unit sealed and electricity connection disconnected	1
318	Baba Ramji Works, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Machining and rubbing		Unit sealed and electricity connection disconnected	1
319	Pramod Foundry Works, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Foundry		Unit sealed and electricity connection disconnected	1
320	Unknown Foundry, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Foundry		Unit sealed and electricity connection disconnected	1
321	Maharaja Check Valve unit, Krishna Vihar phase 1, Behta Hazipur, Loni, Ghaziabad	Machine parts		Unit sealed and electricity connection disconnected	1
322	Moh Irshad S/o Allauddin, House no A14, Lal Mandir wali Gali, Paramhans Vihar, Loni,	Jeans Dyeing and washing	25.6.2018	Unit sealed and electricity connection disconnected	1
323	M/s Vikky Rathore yeing, Indirapuri, Laxmi Garden Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
324	Shri Sarvesh Sharma S/o Late Shri Satyaprakash Sharma, B-121, Paramhans	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
325	Mayur Malik Dyeing Works, Prashant Vihar, Near Roop Nagar Puliya, Loni, Ghaziabad	Jeans Dyeing and washing	26.6.2018	Unit sealed and electricity connection disconnected	1
326	Raju Dyeing and Washing, Prashant Vihar, Near Roop Nagar Puliya, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
327	Roshan Rubber Works, Prashant Vihar, Near Roop Nagar Puliya, Loni, Ghaziabad	Auto parts		Unit sealed and electricity connection disconnected	1
328	Santosh Washing, Sahadullabad, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
329	Sanjay Chaudhary Dyeing Works, Sahdullabad, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
330	Mahesh and Dilshad Dyeing Works, Sahdullabad, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
331	Raju Chaudhary Jeans Dyeing, Vikas Nagar City Market, Loni, Ghaziabad	Jeans Dyeing and washing	27.6.2018	Unit sealed and electricity connection disconnected	1
332	Guddu alias Abdul S/o Shri Makkhan Khan, Sahdullabad, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
333	Shri Sukhpal S/o Shri Ram Kishan, Jabbar Garden. Sahdullabad, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
334	Moh Nazir S/o Moh Irshad, Jabbar Garden, Sahdullabad, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
335	M/S Mini Ice Mill, Rashid Ali Gate, Loni, Ghaziabad	Ice Slabs manufacturing	2.7.2018	Unit sealed and electricity connection disconnected	1
336	M/s Aggarwal Ice Factory, A21, Roop Nagar Industrial Area, Loni, Ghaziabad	Ice Slabs Manufacturing		Unit sealed and electricity connection disconnected	1
337	M/s Ruby Ice Factory, B-85, Roop Nagar Industrial area, Loni, Ghaziabad	Ice Slabs Manufacturing		Unit sealed and electricity connection disconnected	1
338	M/s Tirupati Ice Factory, Loni, Ghaziabad	Ice Slabs Manufacturing	4.7.2018	Unit sealed and electricity connection disconnected	1
339	Sagar Ice Factory, 349, Aslatpur Loni, Ghaziabad	Ice Slabs Manufacturing		Unit sealed and electricity connection disconnected	1
340	M/s Shiv Ice Mill, C-26, Roop Nagar Industrial Area, Ghaziabad	Ice Slabs Manufacturing	6.7.2018	Unit sealed and electricity connection disconnected	1
341	M/s Vardhman Ice Factory, 9, Industrial Estate, Loni, Ghaziabad	Ice Slabs manufacturing	12.7.2018	Unit sealed and electricity connection disconnected	1

342	M/s Arihant Ice Factory, S-8, Loni Industrial Estate, Loni, Ghaziabad	Ice slabs Manufacturing		Unit sealed and electricity connection disconnected	1
343	Paras Ice Factory, 48, Arya Nagar industrial area, Loni, Ghaziabad	Ice slabs manufacturing		Unit sealed and electricity connection disconnected	1
344	M/s Kripal Foundry Works Unit 1, Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works	18.7.2018	Unit sealed and electricity connection disconnected	1
345	M/s Kripal Foundry Works Unit 2, Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
346	M/s Nanhe Khan Foundry Works, Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
347	M/s Ramesh Foundry Works, Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
348	Unkown , Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
349	Unkown , Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
350	Unkown , Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
351	Unkown , Krishna Vihar Phase 1, Loni, Ghaziabad	Foundry Works		Unit sealed and electricity connection disconnected	1
352	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
353	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
354	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
355	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
356	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
357	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
358	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
359	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
360	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
361	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
362	Unknown, Sabhapur Village Santh Nagar, Loni Ghaziabad			Unit sealed and electricity connection disconnected	1
363	M/s. Abrar Jeans Dyeing, Hans Garden, Tila Sahabazpur, Loni, Ghaziabad.	Jeans Dyeing and Washing	15.08.2018	Unit sealed and electricity connection disconnected	1
364	M/s. Premod Jeans Dyeing, Hans Garden, Tila Sahabazpur, Loni,	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
365	M/s. Satish Kumar S/o. Shri Chandra Bhan, Hans Garden, Tila Sahabazpur,	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
366	M/s. Champu Hans Garden, Tila Sahabazpur, Loni, Ghaziabad.	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
367	M/s. Rajkumar Dixit, Hans Garden, Tila Sahabazpur, Loni, Ghaziabad.	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
368	M/s. Brij Mohan, Hans Garden, Tila Sahabazpur, Loni, Ghaziabad.	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1

369	M/s. Sarvesh Kumar (Nela Gate) Jeans Dyeing, Hans Garden, Tila Sahabazpur,	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
370	M/s. Arvind Jeans Dyeing, Hans Garden, Tila Sahabazpur, Loni,	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
371	M/s. Subodh Jeans Dyeing, Hans Garden, Tila Sahabazpur, Loni,	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
372	M/s. Vinod Jeans Dyeing, Hans Garden, Tila Sahabazpur, Loni,	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
373	M/s. Salung, Hans Garden, Tila Sahabazpur, Loni, Ghaziabad.	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
374	M/s. Durga Building Material Suppliers, Behta Hazipur, Tila	Building material		Unit sealed and electricity connection disconnected	1
375	M/s. Rituraj Dixit S/o. Shri Rajkumar Dixit, Jeans Dyeing Hans Garden, Tila	Jeans Dyeing and Washing	27.9.2018	Unit sealed and electricity connection disconnected	1
376	M/s. Avrar, Jeans Dyeing Hans Garden, Tila Sahbapur, Loni, Ghaziabad	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
377	M/s. Banti, Jeans Dyeing Hans Garden, Tila Sahbapur, Loni, Ghaziabad	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
378	M/s. Amit, Jeans Dyeing Hans Garden, Tila Sahbapur, Loni, Ghaziabad	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
379	M/s. Pramod, Jeans Dyeing Hans Garden, Tila Sahbapur, Loni, Ghaziabad	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
380	M/s. Brij, Jeans Dyeing Hans Garden, Tila Sahbapur, Loni, Ghaziabad	Jeans Dyeing and Washing		Unit sealed and electricity connection disconnected	1
381	Shri Dayanand Jeans Dyeing, Shanti Nagar Extension, Indirapuri, Loni, Ghaziabad	Jeans Dyeing and washing	22.9.2018	Unit sealed and electricity connection disconnected	1
382	Shri Arvind Jeans Dyeing, Shanti Nagar Extension, Indirapuri, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
383	Lambu Jeans Dyeing, Shanti Nagar Extension, Indirapuri, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
384	Ram Naresh Jeans Dyeing, Shanti Nagar Extension, Indirapuri, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
385	Unknown Jeans Dyeing, Shanti Nagar Extension, Indirapuri, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electricity connection disconnected	1
386	Mukesh Foundry, 01, Krishna Vihar-II, Gali No-1, Behta hazipur, Loni, Gbz	Foundry	24.09.2018	Unit sealed and electric connection disconnected.	1
387	Mukesh Foundry, 02, Krishna Vihar-II, Gali No-1, Behta hazipur, Loni, Gbz	Foundry		Unit sealed and electric connection disconnected.	1
388	Mukesh Foundry, 03, Krishna Vihar-II, Gali No-1, Behta hazipur, Loni, Gbz	Foundry		Unit sealed and electric connection disconnected.	1
389	Sunita yadav Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
390	Raj Yadav Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
391	Mitlesh Yadav Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
392	Rekha Gupta Petal Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
393	Unknown Name Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
394	Devendra Sharma Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
395	Unknown Name Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1

396	Unknown Name Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
397	Rekha Rani Gupta Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
398	Rahul Trading Company, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Metal Causting		Unit sealed and electric connection disconnected.	1
399	Narendra Singh Rawat Dhalai, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
400	Salauddin Foundry, Amit Vihar, Shanti garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
401	Rajiv Kumar S/o. Khazan Singh, Syndicate Garden Behta Hazipur, Loni, Gzb	Foundry	25.09.2018	Unit sealed and electric connection disconnected.	1
402	Kunti Mawi Foundry Works, Syndicate Garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
403	Jitendra Dhalai Udyog, Syndicate Garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
404	Alka W/o. Jitendra Kumar Syndicate Garden Behta Hazipur, Loni, Gzb	Koyla		Unit sealed and electric connection disconnected.	1
405	Ashok Kumar S/o. harveer Singh, Syndicate Garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
406	Babli Devi W/o. Shubash Chandra, Syndicate Garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
407	Santa Devi W/o. Vijay, Syndicate Garden Behta Hazipur, Loni, Gzb	Foundry		Unit sealed and electric connection disconnected.	1
408	Deepak Mawi S/o. Shiv Kumar, Syndicate Garden Behta Hazipur, Loni, Gzb	RO Plant		Unit sealed and electric connection disconnected.	1
409	Sunil jeans udyog, Behta Hazipur, Loni, Ghaziabad	Foundry	28.9.2018	Unit sealed and electric connection disconnected.	1
410	Foudary of surender , Behta Haziour, Loni, Ghaziabaf			Unit sealed and electric connection disconnected.	1
411	Unknown , Behta Haziour, Loni, Ghaziabaf			Unit sealed and electric connection disconnected.	1
412	Unknown , Behta Haziour, Loni, Ghaziabaf			Unit sealed and electric connection disconnected.	1
413	Unknown , Behta Haziour, Loni, Ghaziabaf			Unit sealed and electric connection disconnected.	1
414	Unknown , Behta Haziour, Loni, Ghaziabaf			Unit sealed and electric connection disconnected.	1
415	Sabir S/o. Sri Sirfraz, Khanna nagar Gali No-1, Loni, Gzb	RO Plant	01.10.2018	Unit sealed and electric connection disconnected.	1
416	Dilshad S/o. Hafiz Ali, Khanna Nagar, Gali no 1, Loni, Ghaizabad	Chowmein processing		Unit sealed and electric connection disconnected.	1
417	Raj Noodles, Shri Ram mani tripathi, Khanna Nagar, Goli no 1, Loni, Ghaziabad	Chowmein processing		Unit sealed and electric connection disconnected.	1
418	Shri Dushyant (D.L.F Colony), Royal Garden near, Loni, Ghaziabad	Foundry		Unit sealed and electric connection disconnected.	1
419	Shri Rajeev, DLF Colony, Royal Garden ke paas, Loni, Ghaziabad	Foundry		Unit sealed and electric connection disconnected.	1
420	Shri Naresh S/o Shri Saheb Singh, D.L. F Colony Royal Garden ke paas, Loni,	Foundry		Unit sealed and electric connection disconnected.	1
421	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning	8.10.2018	Unit demolished	1
422	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1

423	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1
424	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1
425	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1
426	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1
427	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1
428	Unknown Wire burning unit, Village Sakalpura, Loni, Ghaziabad	Waste wire burning		Unit demolished	1
429	Shri Salim S/o Ali Mohammad, Vikas Kunj , Loni, Ghaziabad	Foundry	9.10.2018	Unit sealed and electric connection disconnected.	1
430	Shri Somveer Chaudhary, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
431	Shri Mukesh S/o Shei Masuri Lal, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
432	Shri Chaturvedi, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
433	Unknow, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
434	Unknow, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
435	Unknow, Chaman Vihar, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
436	Shri Shekhar Yadav, Gali no 13, Keshav Nagar, Loni. Ghaziabad	Foundry	10.10.2018	Unit sealed and electric connection disconnected.	1
437	Shri Surjeet, Gali no 13, Keshav Nagar, Loni. Ghaziabad	Foundry		Unit sealed and electric connection disconnected.	1
438	Shri Raseenuddinn, Gali no 13, Keshav Nagar, Loni. Ghaziabad	Foundry		Unit sealed and electric connection disconnected.	1
439	Shri Ramesh S/o Shri Ram Ratan, Gali no 13, Keshav Nagar, Loni. Ghaziabad	Lathe machine		Unit sealed and electric connection disconnected.	1
440	Shri Mukesh Pradhan, near SD public School, Soniya Nagar, Loni, Ghaziabad	RO Plant		Unit sealed and electric connection disconnected.	1
441	Shri Yogender Singh Bhandari S/o Kamal Singh Bhandari, Gali no 1, Soniya Nagar,	Machining and rubbing		Unit sealed and electric connection disconnected.	1
442	Shri Sunil S/o Sher Singh, Nothora Road, Loni, Ghaziabad	Jeans Dyeing and washing	16.10.2018	Unit sealed and electric connection disconnected.	1
443	Unknown, ParamhansVihar Colony, Loni, Ghaziabad	Jeans Dyeing and washing	17.10.2018	Unit sealed and electric connection disconnected.	1
444	Unknown, ParamhansVihar Colony, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
445	Unknown, ParamhansVihar Colony, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
446	Adarsh Sad, KH33, Laxmi Garder, Loni, Ghaziabad	Colours	29.11.2018	Unit sealed and electric connection disconnected.	1
447	Kasim S/o Sayeed, C-165, Gali no 1, Laxmi Garden, Loni, Ghaziabad	Jesans Dyeing and Washing		Unit sealed and electric connection disconnected.	1
448	Rafeeq, Atri Wali Gali, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
449	Plastic waste foam unit, Teela Shahbajpur, Loni, Ghaziabad	Foam unit	31.12.2018	Unit sealed and electric connection disconnected.	1

450	jeans dyeing unit, Teela Shahbajpur, Loni, Ghaziabad	Jeans dyeing and washing unit		Unit sealed and electric connection disconnected.	1
451	plastic waste moulding unit, Teela Shahbajpur, Loni, Ghaziabad	Plastic moulding unit		Unit sealed and electric connection disconnected.	1
452	plastic waste storage unit, Teela Shahbajpur, Loni, Ghaziabad	Plastic godown		Unit sealed and electric connection disconnected.	1
453	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit	1.1.2019	Unit sealed and electric connection disconnected.	1
454	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
455	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
456	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
457	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
458	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
459	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
460	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
461	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
462	Unknown metal recovery unit , Krishna Vihar Gaddha , Loni Ghaziabad	Metal recovery unit		Unit sealed and electric connection disconnected.	1
463	Jaypal Singh jeans Dyeing, Neelam Compound, Arya Nagar, Loni, Ghaziabad	Jeans dyeing and washing	03.01.2019	Unit sealed and electric connection disconnected.	1
464	Lala Ral Sharma jeans Dyeing, Neelam Compound, Arya Nagar, Loni, Ghaziabad	Jeans dyeing and washing		Unit sealed and electric connection disconnected.	1
465	Kalmi Khan jeans Dyeing, Neelam Compound, Arya Nagar, Loni, Ghaziabad	Jeans dyeing and washing		Unit sealed and electric connection disconnected.	1
466	Om Ve er/ Bharat Singh Jeans Dyeing, Teela Shahbajpur, Loni, Ghaziabad	Jeans dyeing and washing	04.1.2019	Unit sealed and electric connection disconnected.	1
467	Bode Ram/ Dharmender Jeans Dyeing, Teela Shahbajpur, Loni, Ghaziabad	Jeans dyeing and washing		Unit sealed and electric connection disconnected.	1
468	Phoolvati Jeans Dyeing, Teela Shahbajpur, Loni, Ghaziabad	Jeans dyeing and washing		Unit sealed and electric connection disconnected.	1
469	Banti/Sateesh Jeans Dyeing, Teela Shahbajpur, Loni, Ghaziabad	Jeans dyeing and washing		Unit sealed and electric connection disconnected.	1
470	Shri Shyam singh Jeans Dyeing, Teela Shahbajpur, Loni, Ghaziabad	Jeans dyeing and washing	11.1.2019	Unit sealed and electric connection disconnected.	1
471	Shri Ram Naresh Sharma Jeans Dyeing unit, Teela Shahbajpur, Loni, Ghaziabad	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
472	Rahul S/o Vinod , Jeans Dyeing unit, Band Gali, Shanti Nagar, Indirapuri, Loni,	Jeans Dyeing and washing	29.01.2019	Unit sealed and electric connection disconnected.	1
473	Sudheer Sharma S/o Sohanpal Sharma, Jeans Dyeing, Shanti Nagar, Indirapuri, Loni	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
474	Mandeep S/o Mangatram Jeans Dyeing Unit, Shanti Nagar, Indirapuri, Loni	Jeans Dyeing and washing		Unit sealed and electric connection disconnected.	1
475	Vanshika deying B-69, Roop nagar, GZB	Jeans Washing and Dyeing	02.05.2019	Unit sealed and electric connection disconnected.	1
476	Mh. Shalim hazi s/o Sabir add- Permnagar, GZB			Unit sealed and electric connection disconnected.	1

507	Sri jaiswal add-same	Foundry		Unit sealed and electric connection disconnected.	1
508	Sri ram Add- same	Foundry		Unit sealed and electric connection disconnected.	1
509	Sri narayan Add- same	Foundry		Unit sealed and electric connection disconnected.	1
510	Chinghu Add-amit vihar Loni, GZB	Foundry	04.05.2019	Unit sealed and electric connection disconnected.	1
511	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
512	Premlal s/o chhuni lal add- amit vihar, Loni GZB	Foundry		Unit sealed and electric connection disconnected.	1
513	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
514	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
515	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
516	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
517	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
518	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
519	Aagyat add- amit vihar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
520	Indrapal Add-shantnagar Loni, GZB	Foundry	08.05.2019	Unit sealed and electric connection disconnected.	1
521	Indrapal Add-shantnagar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
522	Dhoomsingh Add-shantnagar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
523	Kavita Add-shantnagar Loni, GZB	Foundry		Unit sealed and electric connection disconnected.	1
524	Momin jeens deying Add-shantnagar Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
525	mo Kalin s/o mo nazeer add- khasra no- 292 plot no-5 arya nagar neelam compund, Loni GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
526	Rama sharma Add- khasra no-317/1 arya nagar neelam compund Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
527	Mo. Alim Khan (arvind dyeing) Add- arynagar, Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
528	Bansal plastic add-Neelam compound, Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
529	National Plastic add-Neelam Compound, Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
530	Chirag (S.N.waire) add- neelam compound, Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
531	Agyat, Loni, GZB	Jeans Washing and Dyeing	10.05.2019	Unit sealed and electric connection disconnected.	1
532	Mukesh buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
533	Devendra buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
534	Nitin buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
535	Aript buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
536	Siya buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1

537	Agyat, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
538	Power buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
539	Bala ji buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
540	Pritam buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
541	Malik buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
542	Durga buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
543	Hashin buliders, Loni, GZB	Open building material		Unit sealed and electric connection disconnected.	1
544	Manoj Near Naher road behta hazipur, Loni, GZB	Wire Burning	21.05.2019	Unit sealed and electric connection disconnected.	1
545	Ranjeet Near Naher road behta hazipur, Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
546	Sachin near tila shebajpur unit first, Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
547	Sachin near tila shebajpur unit Second, Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
548	Agyat near tila shebajpur , Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
549	Agyat near tila shebajpur , Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
550	Agyat near tila shebajpur , Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
551	Sri Arvind choudhry, Sevadham, Loni, GZB	Jeans Washing and Dyeing	03.06.2019	Unit sealed and electric connection disconnected.	1
552	Sri Mevalal s/o sri ramnath add- Tilla shevajpur, Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
553	Rekha interpriseses, B-81 Roopnagar, loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
554	M. R. Industries, B-84/05, Roop nagar, Loni, GZB	Jeans Washing and Dyeing		Unit sealed and electric connection disconnected.	1
555	Sri Anil Bhatta Company, Javali, Loni, GZB		01.06.2019	Unit sealed and electric connection disconnected.	1
556	Sabir Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
557	Deepak Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
558	Yashpal Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
559	Onprakesh thakur Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
560	Mahbuba Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
561	Pandit ji Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
562	Yogesh Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
563	Doctor Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
564	Dilawar Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
565	Mota Add- Khasra no. 515, 516, 517 Banthla nehar road Loni, GZB	Wire Burning		Unit sealed and electric connection disconnected.	1
566	Rajendra brick field, Rajpur, Loni, GZB		03.06.2019	Unit sealed and electric connection disconnected.	1

567	Kusum Tayagi Plot no. B-42 , Loni, GZB			Unit sealed and electric connection disconnected.	1
568	Agyat, Loni, GZB			Unit sealed and electric connection disconnected.	1
569	Naresh Tayagi Loni, GZB			Unit sealed and electric connection disconnected.	1
570	Surendra Lohiya s/o Ram singh plot no. B-49, Loni, GZB			Unit sealed and electric connection disconnected.	1
571	Madhu kumar mavi s/o Mohanveer Malvi Faise-2 Gali no.-2 Loni, GZB			Unit sealed and electric connection disconnected.	1
572	Laxmi w/o Rajendra plot no. 456, Loni, GZB		04.06.2019	Unit sealed and electric connection disconnected.	1
573	Bhupendra kumar, Loni, GZB			Unit sealed and electric connection disconnected.	1
574	Yash Pal choudhry ,Loni, GZB			Unit sealed and electric connection disconnected.	1
575	Sabir, Loni, GZB			Unit sealed and electric connection disconnected.	1
576	Ajay pal, Loni, GZB			Unit sealed and electric connection disconnected.	1
577	Agyat, Loni, GZB			Unit sealed and electric connection disconnected.	1
578	Kallu Urf Dilshad, Maulana Ajad Colony, Khadde Wali Mazjid, Behta Hazipur, Loni, Ghaziabad	Wire Burning	17.8.2019	Unit closed and action under CRPC against the responsible person	1
579	Shri Tayyab Shah S/o/ Chuttan, Behta Hazipur, Loni Ghaziabad	Wire Burning	17.8.2019	Unit closed and action under CRPC against the responsible person	1
580	Shri Pappu Alias Ajid S/o Shajid Ali, Behta Hazipur, Loni, Ghaziabad	Wire Burning	17.8.2019	Unit closed and action under CRPC against the responsible person	1
581	Shri Shammen S/o Jareef, Behta Hazipur, Loni, Ghaziabad	Wire Burning	17.8.2019	Unit closed and action under CRPC against the responsible person	1
582	Shri Ram Sevak S/o Khet Ram, Behta Hazipur, Loni, Ghaziabad	Wire Burning	17.8.2019	Unit closed and action under CRPC against the responsible person	1
583	M/s Alisha Dyeing, Shyam Singh Market, Bhopura, Ghaziabad	Jeans Washing and Dyeing	17.08.2019	Recommended for closure order under section 33(a)	1
584	Shri Bindak Khan S/o Waseem Khan, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	19.8.2019	Unit sealed	1
585	Ward No 21, Village Bovapur, Kaushambhi, Ghaziabad	RO Plant	20.08.2019	Recommendation sent under section 33(a)	1
586	Ward no 43, Karkad Model, Sahibabad, Ghaziabad	RO Plant	20.08.2019	Recommendation sent under section 33(a)	1
587	M/s Yaseen S/o Idrish, Mahrajpur, pilkhan wali gali, Sahibabad, Ghaziabad	RO Plant	20.08.2019	Recommendation sent under section 33(a)	1
588	Haarun S/o Jaffarrudding, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1
589	Riyaasat S/o Saddique, Sangam Vihar, Loni Border, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1
590	Laddan S/o Ali Hussain, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1
591	Jai Bhagwan S/o Late Shri Hukum Singh, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1

592	Devender Sharma S/o Shri Ram Charat Sharma, Vikas Kunj, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1
593	Shahnawaz S/o Habib, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1
594	Sadique S/o Shri Irfan, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed and action under CRPC against the responsible person	1
595	Unknown, Behta Hazipur, Loni Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed	1
596	Mujahid S/o Shri Ahmad, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed	1
597	Faqarrunddin, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed	1
598	Veerpal S/o Namalum, Behta Hazipur, Loni, Ghaziabad	Wire Drawing and Burning	22.8.2019	Unit sealed	1
599	Shahzad, Behta Hazipur, Loni, Ghaziabad	Jean Washing and Dyeing	22.8.2019	Unit sealed	1
600	Unknown, House no H 235, Gali no 3, Shaheed Nagar, Sahibabad, Ghaziabad	Fabrication unit	24.8.2019	Recommendation sent to electricity department for disconnection of electricity	1
601	M/s Tariq, Chaman Vihar, Loni, Ghaziabad	Jean Washing and Dyeing	02.09.2019	Unit sealed	1
602	Garima Enterprises, Bhati Enclave, Krishna Vihar, Loni, Ghaziabad	Foundry	05.09.2019	Unit sealed	1
603	New Rajdhaani, Krishna Vihar, Loni, Ghaziabad	Foundry	05.09.2019	Unit sealed	1
604	Jagat, Behta Hazipur, Loni, Ghaziabad	Wire drawing	05.09.2019	Unit sealed	1
605	Unknown, Behta Hazipur, Loni Ghaziabad	Wire Drawing	05.09.2019	Unit sealed	1
606	Unknow, Salimar Garden Ext 2, Sahibabad, Ghaziabad	RO Plant	02.09.2019	Recommendation sent under section 33(a)	1
607	M/s Monu, S/o Shri Mukesh, Gagan Vihar, Bhopura, Ghaziabad	RO Plant	07.09.2019	Recommendation sent under section 33(a)	1
608	Monu S/o Mukesh, Gagan Vihar, Bhopura, Ghaziabad	RO Plant	07.09.2019	Recommendation sent to electricity department for disconnection of electricity	1
609	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	09.09.2019	Unit demolished and electricity connection disconnected	1
610	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	09.09.2019	Unit demolished and electricity connection disconnected	1
611	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	09.09.2019	Unit demolished and electricity connection disconnected	1
612	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
613	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
614	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
615	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1

616	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
617	Unknown, Amit Vihar, Loni, Ghaziabad	E- waste reprocessing	11.09.2019	Unit demolished and electricity connection disconnected	1
618	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
619	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
620	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
621	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
622	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
623	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
624	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
625	Unknown, Amit Vihar, Loni, Ghaziabad	E- waste reprocessing	11.09.2019	Unit demolished and electricity connection disconnected	1
626	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
627	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
628	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
629	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
630	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
631	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
632	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
633	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
634	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
635	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1

636	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
637	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
638	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
639	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
640	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
641	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
642	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
643	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
644	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
645	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
646	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
647	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
648	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
649	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
650	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
651	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
652	Unknown, Amit Vihar, Loni, Ghaziabad	Foundry	11.09.2019	Unit demolished and electricity connection disconnected	1
653	Unknown, Amit Vihar, Loni, Ghaziabad	E- waste reprocessing	11.09.2019	Unit demolished and electricity connection disconnected	1
654	Subhash Dyeing (Atul Bhati S/o Jagveer), Vikas Nagar, Kasturba Ganshi ke saamne, Loni, Ghaziabad	Jeans Washing and Dyeing	12.09.2019	Unit sealed and borewell dismantled	1
655	Ajay Processors, Vikas Nagar, Kasturba Ganshi ke saamne, Loni, Ghaziabad	Jeans Washing and Dyeing	12.09.2019	Unit sealed and borewell dismantled	1

656	Shri Shyam Sundar S/o Shri Ram prish, Giri Market Loni. Ghaziabad	Dairy	12.09.2019	Borewell dismantled and action under CRPC section 151 hve been recommended against responsible person	1
657	Arya fire works, asalatpur, Farruknagar, Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
658	Chaudhary ibrahim S/o Chaudhary wajeer, asalatpur, Farruknagar, Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
659	Garg, Fire Works, asalatpur, Farruknagar, Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
660	Fire works, asalatpur, Farruknagar, Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
661	Unknown, asalatpur, Farruknagar, Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
662	Unknown, asalatpur, Farruknagar, Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
663	Jai Baba Mohan Ram Fireworks, Village, Ristol, near surya farm Loni, Ghaziabad	Firework Godown	12.09.2019	Unit demolished	1
664	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
665	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
666	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
667	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
668	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
669	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
670	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
671	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
672	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
673	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
674	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
675	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1
676	Unknown, e waste processing unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	29.10.2019	Unit demolished	1

728	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
729	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
730	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
731	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
732	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
733	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
734	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
735	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
736	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
737	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
738	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
739	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
740	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
741	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
742	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
743	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
744	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
745	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
746	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
747	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
748	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
749	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
750	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
751	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
752	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
753	Unknown, foundary unit, pipeline road, gaddha, sewa dham, loni, ghaziabad	e waste processing	31.10.2019	Unit demolished	1
754	Yunis Pahawan, Behata Hazipur Shamsham Ghat, Loni, Ghaziabad	Wire drawing	16.11.2019	Unit demolished	1
755	Ram Asis, Back of Seva Dham Mandir, Krishna Vihar, Loni, Ghaziabad	Foundary	16.11.2019	Unit demolished and 04 people arrested	1
756	Dharam Pal Bhati, Krishna Vihar, Loni, Ghaziabad	Electroplating	16.11.2019	Electricity connection disconnected	1
757	Jagnish, Phase 1, Gali no 10, Seva Dham, Loni, Ghaziabad	Foundary	16.11.2019	Unit demolished	1

758	M/s Balaji Homes Appliances (Shri Ahok Tyagi), E-11 A, Gali no 10, Krishna Vihar, Loni, Ghaziabad	Dyeing and washing	16.11.2019	Electricity connection disconnected	1
759	M/s. Dharma Packaging, B-7, main Road Krishna Vihar Phase-1, Behta hazipur Loni, Ghaziabad	Corrugated Box	11.12.2019	Unit sealed & Electricity connection disconned	1
760	M/s. Shiwangi Enterprises, Khasra No-1637, main Road Krishna Vihar Phase-1, Behta hazipur Loni, Ghaziabad	Cooker Parts	11.12.2019	Unit sealed & Electricity connection disconned	1
761	M/s. Rajesh Kumar, Khasra No-1637, main Road Krishna Vihar Phase-1, Behta hazipur Loni, Ghaziabad	LPG Gas Pipe	11.12.2019	Unit sealed & Electricity connection disconned	1
762	M/s. Nathu Singh, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Break Shoe	11.12.2019	Unit sealed & Electricity connection disconned	1
763	Unknow, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	-	11.12.2019	Unit sealed & Electricity connection disconned	1
764	M/s. Smt. Sangita Jain W/o Devendra Jain, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Lathe Work	11.12.2019	Unit sealed & Electricity connection disconned	1
765	M/s. Pramod Kumar, Khasra No.1638, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Stove Burner	11.12.2019	Unit sealed & Electricity connection disconned	1
766	Unknow, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Lathe Work	11.12.2019	Unit sealed & Electricity connection disconned	1
767	Unknow, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	-	11.12.2019	Unit sealed & Electricity connection disconned	1
768	M/s. Ali Mehar, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Lathe Work	11.12.2019	Unit sealed & Electricity connection disconned	1
769	Unknow, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Almirah Work	11.12.2019	Unit sealed & Electricity connection disconned	1
770	M/s. Prem Nath, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Lathe Work	11.12.2019	Unit sealed & Electricity connection disconned	1
771	M/s. Baburam, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Cooker Parts	11.12.2019	Unit sealed & Electricity connection disconned	1
772	M/s. Sushil Gupta, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	-	11.12.2019	Unit sealed & Electricity connection disconned	1
773	M/s. Mahadev Enterprise, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Cooker Parts	11.12.2019	Unit sealed & Electricity connection disconned	1
774	M/s. Medimex Pharma, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Ayurvedic Medicine	11.12.2019	Unit sealed & Electricity connection disconned	1
775	M/s. Arora Trading Company, Plot No-4, Khasra No-1640, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Coal Work	11.12.2019	Unit sealed & Electricity connection disconned	1
776	M/s. Smt. Manisha Chaudhary, Khasra No-1640, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Power Press	11.12.2019	Unit sealed & Electricity connection disconned	1

777	M/s Narendra Kumar, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Lathe Work	11.12.2019	Unit sealed & Electricity connection disconned	1
778	M/s. Nanhe Babu, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	-	11.12.2019	Unit sealed & Electricity connection disconned	1
779	M/s Premvati, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	-	11.12.2019	Unit sealed & Electricity connection disconned	1
780	M/s. Yogendra Chaudhary, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Lathe Work	11.12.2019	Unit sealed & Electricity connection disconned	1
781	M/s. Raju S/o. Gopiram, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	-	11.12.2019	Unit sealed & Electricity connection disconned	1
782	M/s. G.K. Associates, Plot No-34-35, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Refractory Material/Brick	11.12.2019	Unit sealed & Electricity connection disconned	1
783	M/s. D.K. Jain, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Check Valve	11.12.2019	Unit sealed & Electricity connection disconned	1
784	M/s. Raj Kumar Chaudhary C/o. Sanjeec Sharma, Main Road Krishna Vihar Phase-1, Behta Hazipur Loni, Ghaziabad	Cooker Parts	11.12.2019	Unit sealed & Electricity connection disconned	1
785	M/s. Harshit Enterprises, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Platic waste	12.12.2019	Unit sealed & Electricity connection disconned	1
786	M/s. S.R. Rubber, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Hose Pipe Rubber	12.12.2019	Unit sealed & Electricity connection disconned	1
787	M/s. Mewaram Bhatti-1, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Platic Work	12.12.2019	Unit sealed & Electricity connection disconned	1
788	M/s. Mewaram Bhatti-2, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Platic Work	12.12.2019	Unit sealed & Electricity connection disconned	1
789	M/s. Mewaram Bhatti-3, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Platic Work	12.12.2019	Unit sealed & Electricity connection disconned	1
790	M/s. Mewaram Bhatti-4, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Rubber Work	12.12.2019	Unit sealed & Electricity connection disconned	1
791	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	-	12.12.2019	Unit sealed & Electricity connection disconned	1
792	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	-	12.12.2019	Unit sealed & Electricity connection disconned	1
793	M/s. Sabbir Statue, Work-1, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Mannequin	12.12.2019	Unit sealed & Electricity connection disconned	1
794	M/s. Sabbir Statue, Work-2, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Mannequin	12.12.2019	Unit sealed & Electricity connection disconned	1
795	M/s. Sabbir Statue, Work-3, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Mannequin	12.12.2019	Unit sealed & Electricity connection disconned	1
796	M/s. Sabbir Statue, Work-4, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Mannequin	12.12.2019	Unit sealed & Electricity connection disconned	1
797	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Steel Work	12.12.2019	Unit sealed & Electricity connection disconned	1

798	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Mannequin	12.12.2019	Unit sealed & Electricity connection disconned	1
799	M/s. Raghuvveer Statue Work, Tela Sahbazpur, Loni, Ghaziabad	Mannequin	12.12.2019	Unit sealed & Electricity connection disconned	1
800	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Casting	12.12.2019	Unit sealed & Electricity connection disconned	1
801	Dahia Enterprise, Khasra No-130, Tila Sahbazpur, Loni, Ghaziabad	Helmet Work	12.12.2019	Unit sealed & Electricity connection disconned	1
802	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Casting	12.12.2019	Unit dismantling & Electricity connection disconned	1
803	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Acid Work	12.12.2019	Unit dismantling & Electricity connection disconned	1
804	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Acid Work	12.12.2019	Unit sealed & Electricity connection disconned	1
805	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Acid Work	12.12.2019	Unit sealed & Electricity connection disconned	1
806	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Acid Work	12.12.2019	Unit sealed & Electricity connection disconned	1
807	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Acid Work	12.12.2019	Unit sealed & Electricity connection disconned	1
808	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Acid Work	12.12.2019	Unit sealed & Electricity connection disconned	1
809	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Casting & Metal Recovery	12.12.2019	Unit sealed & Electricity connection disconned	1
810	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Metal Recovery	12.12.2019	Unit sealed & Electricity connection disconned	1
811	M/s. Rajeev, Tela Sahbazpur, Loni, Ghaziabad	Chemical Work	12.12.2019	Unit sealed & Electricity connection disconned	1
812	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Metal Recovery	12.12.2019	Unit sealed & Electricity connection disconned	1
813	M/s. Mahipal, Tela Sahbazpur, Loni, Ghaziabad	Casting	12.12.2019	Unit sealed & Electricity connection disconned	1
814	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Metal Recovery	12.12.2019	Unit sealed & Electricity connection disconned	1
815	M/s. Mahesh Singh, Tela Sahbazpur, Loni, Ghaziabad	Foam, Bottle	12.12.2019	Unit sealed & Electricity connection disconned	1
816	Unknow, Mewaram Market, Tela Sahbazpur, Loni, Ghaziabad	Chemical Work	12.12.2019	Unit sealed & Electricity connection disconned	1
817	M/s. Ajeet Yadav, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Gatta work	13.12.2019	Unit sealed & Electricity connection disconned	1
818	M/s. Kharul, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Plastic Cutting	13.12.2019	Unit sealed & Electricity connection disconned	1
819	M/s. Saksham Traders, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Scarp Work	13.12.2019	Unit sealed & Electricity connection disconned	1
820	M/s Deepak S/o. Kohdiram, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Break Shoe	13.12.2019	Unit sealed & Electricity connection disconned	1
821	M/s Deepak S/o. Kohdiram, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Break Shoe	13.12.2019	Unit sealed & Electricity connection disconned	1
822	M/s. Mumtesh, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Nut Bolt	13.12.2019	Unit sealed & Electricity connection disconned	1
823	M/s. Kartar Singh, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Metal Work	13.12.2019	Unit sealed & Electricity connection disconned	1

824	Unknow, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Metal Work	13.12.2019	Unit sealed & Electricity connection disconned	1
825	Unknow, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Metal Work	13.12.2019	Unit sealed & Electricity connection disconned	1
826	Unknow, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Metal Work	13.12.2019	Unit sealed & Electricity connection disconned	1
827	Unknow, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Metal Work	13.12.2019	Unit sealed & Electricity connection disconned	1
828	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
829	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
830	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
831	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
832	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
833	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
834	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
835	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
836	M/s. Sunil & Sachin, Shivam Farm House, Champ-1, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Fabrication Job Work	13.12.2019	Unit sealed & Electricity connection disconned	1
837	M/s. Pryag Traders, Prop, Deenu, Krishna Vihar, Behta Hazipur, Mandoli road, Loni, Ghaziabad	Scrap Work	13.12.2019	Unit sealed & Electricity connection disconned	1
838	M/s. Plaza Sales Corporation, Plot No-42, Roop Nagar Loni, Ghaziabad	Casting	11.12.2019	Unit sealed & Electricity connection disconned	1
839	M/s. Malik Washing, Plot No-101/2, Roop Nagar Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
840	Unknown Name, Indirapuri Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
841	M/s. Maa Bhagwati Washing, Plot No-101, Arya Nagar, Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
842	M/s. Shree Krishan Kumar Ragosav, Arya Nagar, Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
843	M/s. Anil Washing, Arya Nagar, Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1

844	M/s. Chaman Enterprises, Plot No-8, Khasra No-110, Arya Nagar, Loni Ghaziabad.	Polishing	11.12.2019	Unit sealed & Electricity connection disconned	1
845	M/s. B.P. Rubber, Arya Nagar Loni, Ghaziabad	Rubber	11.12.2019	Unit sealed & Electricity connection disconned	1
846	M/s. Jahageer, Gullewali Gali, Arya Nagar, Loni, Ghaziabad	Plastic Gulla	11.12.2019	Unit sealed & Electricity connection disconned	1
847	M/s. Gajrani, Arya Nagar, Loni, Ghaziabad	Plastic Gulla	11.12.2019	Unit sealed & Electricity connection disconned	1
848	M/s. Raju, Arya Nagar Loni, Ghaziabad	Plastic Gulla	11.12.2019	Unit sealed & Electricity connection disconned	1
849	M/s Prince Dyeing, Khasra No-397, Gali No-2, Arya Nagar Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
850	M/s. Gulzar Metel, Arya Nagar, Loni, Ghaziabad.	Washing	11.12.2019	Unit sealed & Electricity connection disconned	1
851	M/s. M.Y. Industries, Arya Nagar, Loni, Ghaziabad	Steel Fabricating	11.12.2019	Unit sealed & Electricity connection disconned	1
852	M/s. Avon Dyeing, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
853	M/s. Smt. Santra, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
854	M/s. Unkown Name, Indrapuri Loni, Ghaziabad	Printing	12.12.2019	Unit sealed & Electricity connection disconned	1
855	M/s. Vinod Kumar, Indrapuri Loni, Ghaziabad	Helmet	12.12.2019	Unit sealed & Electricity connection disconned	1
856	M/s. Harvish Singh, Indrapuri Loni, Ghaziabad	Printing	12.12.2019	Unit sealed & Electricity connection disconned	1
857	M/s. Lal Singh Bakery, House No B-56, Indrapuri Loni, Ghaziabad	Bakery	12.12.2019	Unit sealed & Electricity connection disconned	1
858	M/s. Pawan Singh Dyeing & Washing, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
859	M/s. Azru Washing & Dyeing, D-35, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
860	M/s. Rahul Helmet, C-135, Indrapuri Loni, Ghaziabad	Helmet	12.12.2019	Unit sealed & Electricity connection disconned	1
861	M/s. Deshraj Dyeing, House No-130, C-Block, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
862	Unknown Name, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
863	Unknown Name, D-69/2, Indrapuri Loni, Ghaziabad	Helmet	12.12.2019	Unit sealed & Electricity connection disconned	1
864	M/s. Lakhn Singh, C-61, Indrapuri Loni, Ghaziabad	Chemical	12.12.2019	Unit sealed & Electricity connection disconned	1
865	M/s. Deep Niwash Tower, C-31, Indrapuri Loni, Ghaziabad	Mobile Tower	12.12.2019	Electricity connection disconned	1
866	M/s. Manoj Jain, A-55, Indrapuri Loni, Ghaziabad	Mattres	12.12.2019	Unit sealed & Electricity connection disconned	1
867	Unknown Name, Indrapuri Loni, Ghaziabad	Foam	12.12.2019	Unit sealed & Electricity connection disconned	1
868	M/s. Maa Bhagwati Palace, Indrapuri Loni, Ghaziabad	Marrige Hall	12.12.2019	-	1
869	M/s. Raj Singh Gatta Godown, A-62, Indrapuri Loni, Ghaziabad	Gatta Godown	12.12.2019	Unit sealed & Electricity connection disconned	1
870	Unknown Name, Neelam Compund, 29/30, Indrapuri Loni, Ghaziabad	Dyeing	12.12.2019	Unit sealed & Electricity connection disconned	1
871	M/s. S.P. Brothers, Neelam Compund, Arya Nagar Loni, Ghaziabad.	PVC Board	12.12.2019	Unit sealed & Electricity connection disconned	1
872	M/s. Dilshad Daga Factory, Neelam Compund, Arya Loni, Ghaziabad	Daga Factory	12.12.2019	Unit sealed & Electricity connection disconned	1
873	M/s A.R.Trading Company, Maulana Azad colony, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1

874	Sama w/o Haneef, Maulana Azad colony, Behta Hazipur, Loni	Wire Godown	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
875	Unknown, Maulana Azad colony, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
876	Moh. Ali S/O Ali Ashgar, Maulana Azad colony, Behta Hazipur, Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
877	Unknown, Maulana Azad colony, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
878	Salim S/O Sakeel, Maulana Azad colony, Behta Hazipur, Loni	House	06.02.2020	Illegal material/ PCB seized and stored at NPP Loni	1
879	Arif s/o Noor Mohammad, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
880	Hazi S/O Unknown, Behta Hazipur, Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
881	Riyaz Ahmad S/O Unknown, Behta Hazipur, Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
882	Khaleel S/O Unknown, Behta Hazipur, Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
883	Saleem s/o Khurshid, Behta Hazipur, Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
884	Sajid s/o unknown, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
885	Naseer s/o unknown, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
886	Unknown, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
887	Samshad s/o Faiz Mohammad, Behta Hazipur, Loni	Wire Godown	06.02.2020	Godown sealed	1
888	Anil Dhama s/o Rajpal Dhama, Teela Sahbajpur, Nahar Road, Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconnected	1
889	Unknown, Teela Sahbajpur, Nahar Road, Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconnected	1
890	Unknown, Teela Sahbajpur, Nahar Road, Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconnected	1
891	Unknown, Teela Sahbajpur, Nahar Road, Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconnected	1
892	Moh. Rashid s/o Hazi sarafat, Pipeline Road, Teela Sahbajpur, Loni	Metal recovery / Acid and laundry work	07.02.2020	Unit sealed & Electricity connection disconnected	1
893	Shri Vipin Kumar S/o Shri Haridas, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
894	Unknown Name, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
895	Shri Mahendra S/o Unknown-I, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
896	Shri Mahendra S/o Unknown-II, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
897	Shri Shankar Mandal S/o Jagdish Mandal-I, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
898	Shri Shankar Mandal S/o Jagdish Mandal-II, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
899	Shri Ashish S/o Shri Ganesh-I, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
900	Shri Ashish S/o Shri Ganesh-II, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1

901	Shri Ashish S/o Shri Ganesh-III, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
902	Shri Pramod S/o Unknow, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
903	Unknow Name, 30 Futa Road, Amit Vihar Behta Hazipur, Loni, Ghaziabad	Scrap Melting	15.10.2020	Dimolished	1
904	Unknow Name, 30 Futa Road, Amit Vihar Behta Hazipur, Loni, Ghaziabad	Scrap Melting	15.10.2020	Dimolished	1
905	Unknow Name, 30 Futa Road, Amit Vihar Behta Hazipur, Loni, Ghaziabad	Scrap Melting	15.10.2020	Dimolished	1
906	42 Illegal Scrap Melting Furnace, Amit Vihar, Behta Hazipur, Loni, Ghaziabad	Scrap Melting	16.10.2020	Dimolished	42
907	53 Illegal Scrap Melting Furnace, Amit Vihar, Behta Hazipur, Loni, Ghaziabad	Scrap Melting	20.10.2020	Dimolished	53
908	M/s OM Plastic, Arya Nagar industrial Area, Loni, Ghaziabad	Plastic Gulla	31.10.2020	Sealed/Electricity Disconnection	1
909	M/s. Rama Sharma, Arya Nagar Industrial Area, Ghaziabad	Textile	31.10.2020	Sealed/Electricity Disconnection	1
910	06 Illegal Scrap Melting Furnace, Amit Vihar, Behta Hazipur, Loni, Ghaziabad			Dimolished	6
911	M/s. Plaza Sales Corporation, Plot No-42, Roop Nagar Loni, Ghaziabad	Casting	11.12.2019	Unit sealed & Electricity connection disconned	1
912	M/s. Malik Washing, Plot No-101/2, Arya Nagar Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
913	Unknown Name, Indirapuri Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
914	M/s. Maa Bhagwati Washing, Plot No-101, Arya Nagar, Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
915	M/s. Shree Krishan Kumar Ragosav, Arya Nagar, Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
916	M/s. Anil Washing, Arya Nagar, Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
917	M/s. Chaman Enterprises, Plot No-8, Khasra No-110, Arya Nagar, Loni Ghaziabad.	Polishing	11.12.2019	Unit sealed & Electricity connection disconned	1
918	M/s. B.P. Rubber, Arya Nagar Loni, Ghaziabad	Rubber	11.12.2019	Unit sealed & Electricity connection disconned	1
919	M/s. Jahageer, Gullewali Gali, Arya Nagar, Loni, Ghaziabad	Plastic Gulla	11.12.2019	Unit sealed & Electricity connection disconned	1
920	M/s. Gajrani, Arya Nagar, Loni, Ghaziabad	Plastic Gulla	11.12.2019	Unit sealed & Electricity connection disconned	1
921	M/s. Raju, Arya Nagar Loni, Ghaziabad	Plastic Gulla	11.12.2019	Unit sealed & Electricity connection disconned	1
922	M/s Prince Dyeing, Khasra No-397, Gali No-2, Arya Nagar Loni, Ghaziabad	Washing & Dyeing	11.12.2019	Unit sealed & Electricity connection disconned	1
923	M/s. Gulzar Metel, Arya Nagar, Loni, Ghaziabad.	Washing	11.12.2019	Unit sealed & Electricity connection disconned	1
924	M/s. M.Y. Industries, Arya Nagar, Loni, Ghaziabad	Steel Fabricating	11.12.2019	Unit sealed & Electricity connection disconned	1
925	M/s. Avon Dyeing, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
926	M/s. Smt. Santra, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconned	1
927	M/s. Unkown Name, Indrapuri Loni, Ghaziabad	Printing	12.12.2019	Unit sealed & Electricity connection disconned	1
928	M/s. Vinod Kumar, Indirapuri Loni, Ghaziabad	Helmet	12.12.2019	Unit sealed & Electricity connection disconned	1
929	M/s. Harvish Singh, Indirapuri Loni, Ghaziabad	Printing	12.12.2019	Unit sealed & Electricity connection disconned	1

930	M/s. Lal Singh Bakery, House No B-56, Indrapuri Loni, Ghaziabad	Bakery	12.12.2019	Unit sealed & Electricity connection disconnected	1
931	M/s. Pawan Singh Dyeing & Washing, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconnected	1
932	M/s. Azru Washing & Dyeing, D-35, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconnected	1
933	M/s. Rahul Helmet, C-135, Indrapuri Loni, Ghaziabad	Helmet	12.12.2019	Unit sealed & Electricity connection disconnected	1
934	M/s. Deshraj Dyeing, House No-130, C-Block, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconnected	1
935	Unknown Name, Indrapuri Loni, Ghaziabad	Dyeing & Washing	12.12.2019	Unit sealed & Electricity connection disconnected	1
936	Unknown Name, D-69/2, Indrapuri Loni, Ghaziabad	Helmet	12.12.2019	Unit sealed & Electricity connection disconnected	1
937	M/s. Lakhani Singh, C-61, Indrapuri Loni, Ghaziabad	Chemical	12.12.2019	Unit sealed & Electricity connection disconnected	1
938	M/s. Deep Niwash Tower, C-31, Indrapuri Loni, Ghaziabad	Mobile Tower	12.12.2019	Electricity connection disconnected	1
939	M/s. Manoj Jain, A-55, Indrapuri Loni, Ghaziabad	Mattres	12.12.2019	Unit sealed & Electricity connection disconnected	1
940	Unknown Name, Indrapuri Loni, Ghaziabad	Foam	12.12.2019	Unit sealed & Electricity connection disconnected	1
941	M/s. Maa Bhagwati Palace, Indrapuri Loni, Ghaziabad	Marrige Hall	12.12.2019	-	1
942	M/s. Raj Singh Gatta Godown, A-62, Indrapuri Loni, Ghaziabad	Gatta Godown	12.12.2019	Unit sealed & Electricity connection disconnected	1
943	Unknown Name, Neelam Compund, 29/30, Indrapuri Loni, Ghaziabad	Dyeing	12.12.2019	Unit sealed & Electricity connection disconnected	1
944	M/s. S.P. Brothers, Neelam Compund, Arya Nagar Loni, Ghaziabad.	PVC Board	12.12.2019	Unit sealed & Electricity connection disconnected	1
945	M/s. Dilshad Daga Factory, Neelam Compund, Arya Loni, Ghaziabad	Daga Factory	12.12.2019	Unit sealed & Electricity connection disconnected	1
946	M/s A.R.Trading Company,Maulana Azad colony, Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
947	Sama w/o Haneef,Maulana Azad colony, Behta Hazipur,Loni	Wire Godown	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
948	Unknown,Maulana Azad colony, Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
949	Moh. Ali S/O Ali Ashgar,Maulana Azad colony, Behta Hazipur,Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
950	Unknown,Maulana Azad colony, Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
951	Salim S/O Sakeel,Maulana Azad colony, Behta Hazipur,Loni	House	06.02.2020	Illegal material/ PCB seized and stored at NPP Loni	1
952	Arif s/o Noor Mohammad, Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
953	Hazi S/O Unknown, Behta Hazipur,Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
954	Riyaz Ahmad S/O Unknown, Behta Hazipur,Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1

955	Khaleel S/O Unknown, Behta Hazipur,Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
956	Saleem s/o Khurshid , Behta Hazipur,Loni	House	06.02.2020	Illegal material/wire seized and stored at NPP Loni	1
957	Sajid s/o unknown, Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
958	Naseer s/o unknown, Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
959	Unknown , Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
960	Samshad s/o Faiz Mohammad , Behta Hazipur,Loni	Wire Godown	06.02.2020	Godown sealed	1
961	Anil Dhama s/o Rajpal Dhama, Teela Sahbajpur, Nahar Road,Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconned	1
962	Unknown, Teela Sahbajpur, Nahar Road,Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconned	1
963	Unknown, Teela Sahbajpur, Nahar Road,Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconned	1
964	Unknown, Teela Sahbajpur, Nahar Road,Loni	Metal recovery and Acid work	07.02.2020	Unit dismantled & Electricity connection disconned	1
965	Moh. Rashid s/o Hazi sarafat, Pipeline Road, Teela Sahbajpur,Loni	Metal recovery / Acid and foundry work	07.02.2020	Unit sealed & Electricity connection disconned	1
966	Shri Vipin Kumar S/o Shri Haridas, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
967	Unknown Name, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
968	Shri Mahendra S/o Unknown-I Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
969	Shri Mahendra S/o Unknown-II, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
970	Shri Shankar Mandal S/o Jagdish Mandal-I, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
971	Shri Shankar Mandal S/o Jagdish Mandal-II, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
972	Shri Ashish S/o Shri Ganesh-I, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1

973	Shri Ashish S/o Shri Ganesh-II, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
974	Shri Ashish S/o Shri Ganesh-III, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
975	Shri Pramod S/o Unknow, Krishna Vihar Phase-2, Behta Hazipur, Loni, Ghaziabad	Melting Furnace	12.10.2020	Sealed	1
976	Unknow Name, 30 Futa Road, Amit Vihar Behta Hazipur, Loni, Ghaziabad	Scrap Melting	15.10.2020	Dimolished	1
977	Unknow Name, 30 Futa Road, Amit Vihar Behta Hazipur, Loni, Ghaziabad	Scrap Melting	15.10.2020	Dimolished	1
978	Unknow Name, 30 Futa Road, Amit Vihar Behta Hazipur, Loni, Ghaziabad	Scrap Melting	15.10.2020	Dimolished	1
979	42 Illegal Scrap Melting Furnace, Amit Vihar, Behta Hazipur, Loni, Ghaziabad	Scrap Melting	16.10.2020	Dimolished	42
980	53 Illegal Scrap Melting Furnace, Amit Vihar, Behta Hazipur, Loni, Ghaziabad	Scrap Melting	20.10.2020	Dimolished	53
981	M/s OM Plastic, Arya Nagar industrial Area, Loni, Ghaziabad	Plastic Gulla	31.10.2020	Sealed/Electricity Disconnection	1
982	M/s. Rama Sharma, Arya Nagar Industrial Area, Ghaziabad	Textile	31.10.2020	Sealed/Electricity Disconnection	1
983	06 Illegal Scrap Melting Furnace, Amit Vihar, Behta Hazipur, Loni, Ghaziabad			Dimolished	6
984	Shri Rafeeq Ahmad, C-35, East Jawahar Nagar, Loni, Ghaziabad	Dami	01.02.2021	sealed	1
985	Shri Karan Singh, C-35, East Jawahar Nagar, Loni, Ghaziabad	E-Waste	01.02.2021	sealed	1
986	Shri Bilal, D-57, East Jawahar Nagar, Loni, Ghaziabad	E-Waste	01.02.2021	sealed	1
987	Smt. Omviri, D-61, East Jawahar Nagar, Loni, Ghaziabad	E-Waste	01.02.2021	sealed	1
988	Smt. Omviri, D-61, East Jawahar Nagar, Loni, Ghaziabad	Dami	01.02.2021	sealed	1

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Illegal Units Closed in Sahibabd Since April 2018 to Till Now.

क्र०सं०	उद्योग का नाम व पता	व्यवसाय का प्रकार	कार्यवाही	दिनांक
1	कल्लू उर्फ दिलशाद निवासी मौलाना आजाद गढडे वाली मस्जिद लोनी, गाजियाबाद।		विधुत विच्छेदन	22.08.2019
2	तैय्यब पुत्र छुटटन निवासी बेहटा हाजीपुर पुलिया के पीछे लोनी।		विधुत विच्छेदन	22.08.2019
3	पप्पू उर्फ आबिद निवासी बेहटा हाजीपुर लोनी।		विधुत विच्छेदन	22.08.2019
4	समीम पुत्र जरीफ निवासी बेहटा हाजीपुर लोनी।		विधुत विच्छेदन	22.08.2019
5	रामसेवक पुत्र खेतराम निवासी बेहटा हाजीपुर लोनी बार्डर, लोनी।		विधुत विच्छेदन	22.08.2019
6	बिंदा खॉ पुत्र वशीम खॉ निवासी बेहटा हाजीपुर (नहर), लोनी।		विधुत विच्छेदन	22.08.2019
7	हारून पुत्र जफरुददीन निवासी बेहटा हाजपुर, लोनी।		विधुत विच्छेदन	22.08.2019
8	रियासत पुत्र मौ० सद्दीक निवासी पूर्वी संगम विहार लोनी		विधुत विच्छेदन	22.08.2019
9	लद्दन पुत्र अली हुसैन निवासी पूर्वी संगम विहार लोनी।		विधुत विच्छेदन	22.08.2019
10	जयभगवान पुत्र हुकम सिंह निवासी बेहटा हाजपुर लोनी।		विधुत विच्छेदन	22.08.2019
11	देवेन्द्र पुत्र रामचन्द्र शर्मा निवासी विकास कुंज लोनी।		विधुत विच्छेदन	22.08.2019
12	शहनवाज पुत्र हबीब निवासी बेहटा हाजीपुर लोनी।		विधुत विच्छेदन	22.08.2019
13	सादिक पुत्र इरफान निवासी बेहटा हाजीपुर लोनी।		विधुत विच्छेदन	22.08.2019
14	मुजाहिद पुत्र अहमद निवासी बेहटा हाजीपुर, लोनी।		विधुत विच्छेदन	22.08.2019
15	फकरुद्दीन निवासी बेहटा हाजीपुर, लोनी।		विधुत विच्छेदन	22.08.2019
16	बीरपाल निवासी बेहटा हाजीपुर, लोनी।		विधुत विच्छेदन	22.08.2019
17	शहजाद पुत्र बेहटा हाजीपुर, लोनी।		विधुत विच्छेदन	22.08.2019
1	मैसर्स सुलतान, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019
2	मैसर्स विजय पाल, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019

3	मैसर्स भूरे साही, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019
4	मैसर्स शलीम, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019
5	मैसर्स रमेश, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019
6	मैसर्स सुरजीत एवं धर्मवीर, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019
7	मैसर्स दिनेश, भौपुरा सफेद गेट, गली नं-1, गाजियाबाद।		विधुत विच्छेदन	22.11.2019
8	श्री सुरेश पुत्र श्री पिताम्बर, वार्ड नं0-05, गंगन विहार।		विधुत विच्छेदन	27.11.2019
9	श्री विनोद वार्ड नं0-05, गंगन विहार।		विधुत विच्छेदन	27.11.2019
10	श्री पप्पी पुत्र श्री लीलाधर, वार्ड नं0-05, गंगन विहार।		विधुत विच्छेदन	27.11.2019
11	श्री किशन मुरारी पुत्र नानूमक वार्ड नं0-05, गंगन विहार, हर्ष विहार।		विधुत विच्छेदन	27.11.2019
12	श्री दूरविजय पुत्र श्री बाबू सिंह वार्ड नं0-05, गंगन विहार, हर्ष विहार।		विधुत विच्छेदन	27.11.2019
13	मैसर्स अज्ञात वार्ड नं0-05, गंगन विहार, हर्ष विहार।		विधुत विच्छेदन	27.11.2019
14	मैसर्स अज्ञात वार्ड नं0-05, गंगन विहार, हर्ष विहार।		विधुत विच्छेदन	27.11.2019
15	श्री खोबीराम वार्ड नं0-05, गंगन विहार, हर्ष विहार।		विधुत विच्छेदन	27.11.2019
16	श्री मोबिन पुत्र श्री मकानूर वार्ड नं0-05, गंगन विहार, हर्ष विहार।		विधुत विच्छेदन	27.11.2019
17	श्रीमती सशी पत्नी श्री संजीव, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
18	श्रीमती आदेश कुमारी पत्नी श्री मुनीश बाबू, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
19	श्री टिकू पुत्र श्री हुकम सिंह, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
20	श्री जगवीर सिंह पुत्र श्री रमन लाल, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019

21	श्री कशन भाटी पुत्र श्री जगवीर सिंह, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
22	श्री राजीव पुत्र श्री आरवी सिंह, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
23	श्रीमती सुधा भाटी पत्नी श्री रघुनाथ सिंह भाठी, 555, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
24	श्री रमेश कुमार कश्यप पुत्र श्री राम नारायण, खसरा नं0 552, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
25	श्रीमती शान्ति देवी पत्नी श्री लक्ष्मी नारायण, खसरा नं0 552, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
26	श्री मुनीष पुत्र श्री अतर सिंह, खसरा नं0 554, हाउस नं0 55, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
27	श्री रमेश चन्द्र पुत्र श्री धनपाल, प्लाट नं0 19, खसरा नं0 554, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
28	श्री सुरेन्द्र कुमार पुत्र श्री श्याम लाल, खसरा नं0 389, ब्लॉक-डी, गगन विहार		विधुत विच्छेदन एवं सीलिंग की कार्यवाही	10.12.2019
29	श्री राजन पुत्र श्री धर्म सिंह, खसरा नं0 546, ब्लॉक-डी, 158, गगन विहार		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
30	श्री राजकुमार पुत्र श्री मलखान सिंह, खसरा नं0 589, ब्लॉक-डी, गगन विहार, निकट चामुण्डा मन्दिर।		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
31	अज्ञात नाम, ब्लॉक-डी, गगन विहार, निकट चामुण्डा मन्दिर।		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
32	अज्ञात नाम, खसरा नं0 546, ब्लॉक-डी, 158, गगन विहार		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
33	अज्ञात नाम, खसरा नं0 546, ब्लॉक-डी, 158, गगन विहार		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
34	अज्ञात नाम, खसरा नं0 589, ब्लॉक-डी, गगन विहार, निकट चामुण्डा मन्दिर।		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
35	अज्ञात नाम, खसरा नं0 589, ब्लॉक-डी, गगन विहार, निकट चामुण्डा मन्दिर।		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019
36	अज्ञात नाम, खसरा नं0 589, ब्लॉक-डी, गगन विहार, निकट चामुण्डा मन्दिर।		ध्वस्तीकरण एवं विधुत विच्छेदन	10.12.2019

37	श्री बलराम पुत्र श्री खेमा, प्लाट नं0-12, भौपुरा, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
38	श्रीमती सुमित्रा देवी पत्नी श्री जयप्रकाश, ई-46, हर्षविहार-2, भौपुरा, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
39	श्री देवेन्द्र पुत्र श्री बुद्धिराम, प्लाट नं0 -56, भौपुरा, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
40	श्री देवेन्द्र शर्मा पुत्र श्री राजकुमार शर्मा, प्लाट 269, हर्षविहार, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
41	श्रीमती दयावती पत्नी श्री खुबीलाल, 52, हर्षविहार-2, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
42	श्री धर्मेन्द्र, ए-173, भौपुरा, साहिबाबाद, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
43	श्री राकेश कुमार पुत्र श्री तेजपाल, 279, हर्षविहार-2, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
44	श्रीमती चन्द्राकररीराम पत्नी श्री मनीष कसाना, मकान नं0-87, बहरामपुर सफेद गेट, भौपुरा, गाजियाबाद	जीन्स रंगाई	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
45	श्री गनेन्द्र कुमार पुत्र श्री मुनीम कुमार, 141 के एच 267, हर्ष विहार, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
46	श्रीमती ओमबती पत्नी श्री हरीशचन्द्र, केएच 262, हर्षविहार, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
47	रनवीर सिंह कसाना पुत्र श्री स्वर्गीय रूप चन्द्र, प्लाट 40, बृरामपुर, भौपुरा, साहिबाबाद, गाजियाबाद ।	जीन्स रंगाई	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
48	कृष्ण मुरारी पुत्र श्री नन्नूमल, खसरा नं0 262, हर्ष विहार, साहिबाबाद, गाजियबाद ।	जीन्स रंगाई	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
49	राजकुमार पुत्र श्री रामजी लाल, खसरा नं0 262, हर्ष विहार, साहिबाबाद, गाजियबाद ।	जीन्स रंगाई	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
50	श्रीमती उमेश पत्नी श्री संजय, हाउस नं0 80, सफेद गेट वाली गली, भौपुरा, साहिबाबाद, गाजियाबाद ।	जीन्स रंगाई	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
51	सत्यवीर सिंह पुत्र श्री श्याम सिंह, भौपुरा, साहिबाबाद, गाजियाबाद ।	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
52	श्रीमती सुमन रानी पत्नी श्री ध्रुवविजय सिंह, खसरा नं0 261, हर्षविहार, गाजियाबाद	भटठी	सीलिंग एवं विद्युत विच्छेदन	13.12.2019
53	मै0 संजीव डाइंग यूनिट-1, गली नं0-11, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड ।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020

54	मै0 संजीव डाइंग यूनिट-2, गली नं0-11, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
55	मै0 संजीव डाइंग यूनिट-3, गली नं0-11, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
56	मै0 मोनू डाइंग, गली नं0-11 के सामने, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
57	मै0 अंकित डाइंग, गली नं0-11 के सामने, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
58	मै0 संजीव डाइंग, गली नं0-11 के सामने, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
59	मै0 अनुज डाइंग, गली नं0-11 के सामने, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
60	मै0 अरुण डाइंग, गली नं0-11 के सामने, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
61	मै0 निशार प्लास्टिक कं0, गली नं0-09, लाल मार्केट, भौपुरा, लोनी-भौपुरा रोड।	डाईंग एवं प्लास्टिक	वद्युत विच्छेदन	03.03.2020
62	मैसर्स फ़ैन्सी ड्रेस कस्ट्यूम, प्लाट नं0 बी-147 (भू-तल), सूर्य नगर, जनपद-गाजियाबाद	कपडां सिलाई	वद्युत विच्छेदन	03.03.2020
63	मैसर्स मुस्ताक जीन्स वाशिग, प्लाट नं0-80/1बी, प्रथम तल, राजेन्द्र नगर, औद्योगिक क्षेत्र, गाजियाबाद।	डाईंग	बन्दी की कार्यवाही/विद्युत विच्छेदन	13.03.2020
64	मैसर्स हीरो जीन्स वाशिग, प्लाट नं0-80/1बी, प्रथम तल, राजेन्द्र नगर, औद्योगिक क्षेत्र, गाजियाबाद।	डाईंग	बन्दी की कार्यवाही/विद्युत विच्छेदन	13.03.2020
65	मैसर्स इमरान/मुस्ताक जीन्स वाशिग, पार्क के पास, राजेन्द्र नगर, औद्योगिक क्षेत्र, गाजियाबाद।	डाईंग	बन्दी की कार्यवाही/विद्युत विच्छेदन	13.03.2020
66	मैसर्स रजन जीन्स वाशिग, गली नं0-05, राजेन्द्र नगर, औद्योगिक क्षेत्र, गाजियाबाद।	डाईंग	बन्दी की कार्यवाही/विद्युत विच्छेदन	13.03.2020
67	मै0 रविन्दर वाटर सप्लायर(मो0-9871956027), वार्ड नं. 43, ग्राम-कडकड माडल, साहिबाबाद, गाजियाबाद।	आर.ओ. प्लांट	विद्युत विच्छेदन	22.10.2020
68	मै0 चेताराम वाटर सप्लायर(मो0-9210587896), मैन बाजार, वार्ड नं. 43, ग्राम-कडकड माडल, साहिबाबाद, गाजियाबाद।	आर.ओ. प्लांट	विद्युत विच्छेदन	22.10.2020

69	मै0 खुशी वाटर सप्लायर(मो0-8076091489), मैन बाजार, वार्ड नं. 43, ग्राम-कडकड माडल, साहिबाबाद, गाजियाबाद।	आर.ओ. प्लांट	विधुत विच्छेदन	22.10.2020
70	मै0 जयवीर प्रधान वाटर सप्लायर, मैन बाजार, वार्ड नं. 43, ग्राम-कडकड माडल, साहिबाबाद, गाजियाबाद।	आर.ओ. प्लांट	विधुत विच्छेदन	22.10.2020
71	मै0 जितेन्द्र वाटर सप्लायर, 320 इन्द्रप्रस्त कालोनी, वार्ड नं. 43, ग्राम-कडकड माडल, साहिबाबाद, गाजियाबाद।	आर.ओ. प्लांट	विधुत विच्छेदन	22.10.2020
72	अज्ञात नाम(भट्टी), खसरा नं0-261, गली-03, टावर वाली गली, हर्ष विहार-02, गगन विहार, भौपुरा, गाजियाबाद	भट्टी	विधुत विच्छेदन	27.10.2020
73	मैसर्स संजय तिवारी जीन्स वाषिंग, प्लाट नं0 80 जी/2 के समीप, गली नं0-03 के सामने, राजेन्द्र नगर, औधोगिक क्षेत्र, गाजियाबाद	डाईंग	विधुत विच्छेदन	26.02.2020
74	मैसर्स हरीराम, गली नं0-09, लडडू चौक, गंगन विहार, गाजियाबाद	सेनेटरी हार्डवेयर	विधुत विच्छेदन	06.06.2020
75	04 ढलाई फैक्ट्री, अज्ञात नाम, गली नं-9-1/2, गगन विहार, गाजियाबाद।	ढलाई/रंगा ई/प्लास्टि क	विधुत विच्छेदन	15.06.2020
76	02 डाईंग फैक्ट्री, अज्ञात नाम, गली नं-9-1/2, गगन विहार, गाजियाबाद।	ढलाई/रंगा ई/प्लास्टि क	विधुत विच्छेदन	15.06.2020
77	03 ढलाई फैक्ट्री, अज्ञात नाम, गली नं-8, गगन विहार, गाजियाबाद।	ढलाई/रंगा ई/प्लास्टि क	विधुत विच्छेदन	15.06.2020
78	01 डाईंग फैक्ट्री, अज्ञात नाम, गली नं-2, गगन विहार, गाजियाबाद।	ढलाई/रंगा ई/प्लास्टि क	विधुत विच्छेदन	15.06.2020
79	02 डाईंग फैक्ट्री, निकट डी-554, गगन विहार, गाजियाबाद।	ढलाई/रंगा ई/प्लास्टि क	विधुत विच्छेदन	15.06.2020
80	02 निकिल प्लेटिंग फैक्ट्री, निकट डी-554, गगन विहार, गाजियाबाद।	ढलाई/रंगा ई/प्लास्टि क	विधुत विच्छेदन	15.06.2020

81	मैसर्स आर.एस. ट्रेडिंग मैनूफैक्चरर्स(प्रोपराइटर श्री यादराम), प्लाट नं0-72/1, गली नं0-05, राजेन्द्र नगर औद्योगिक क्षेत्र, गाजियाबाद	प्लास्टिक गुल्ले	विधुत विच्छेदन	07.07.2020
82	2 जीन्स रंगाई की फैक्ट्री, कृष्णा विहार कुटी भौपुरा 33/11 उपकेन्द्र लोनी, गाजियाबाद।	ढलाई/रंगाई/प्लास्टिक	विधुत विच्छेदन	24.08.2020
83	01 फैक्ट्री, 60 फुटा रोड, डी-35, डिफेन्स कालोनी, गाजियाबाद।	ढलाई/रंगाई/प्लास्टिक	विधुत विच्छेदन	24.08.2020
84	01 फैक्ट्री, 60 फुटा रोड, डी-8, डिफेन्स कालोनी, गाजियाबाद।	ढलाई/रंगाई/प्लास्टिक	विधुत विच्छेदन	24.08.2020
85	01 फैक्ट्री, 60 फुटा रोड, डी-4, डिफेन्स कालोनी, गाजियाबाद।	ढलाई/रंगाई/प्लास्टिक	विधुत विच्छेदन	24.08.2020
86	01 फैक्ट्री, 60 फुटा रोड, ए-138, पानी की टंकी के पास, गाजियाबाद।	ढलाई/रंगाई/प्लास्टिक	विधुत विच्छेदन	24.08.2020
87	08 फैक्ट्री, लाल मार्केट, राजीव नगर, भौपुरा, गाजियाबाद।	ढलाई/रंगाई/प्लास्टिक	विधुत विच्छेदन	24.08.2020
88	मैसर्स शहनवाज पुत्र श्री महबूब अली, प्लाट नं0-1225, निटको वाली गली, शहीद नगर, साहिबाबाद, जनपद-गाजियाबाद	जीन्स रंगाई	विधुत विच्छेदन	04.09.2020
89	मैसर्स विनय पुत्र अपरवल, 2 बी-10, हर्ष विहार प, टावर वाली गली, भौपुरा, साहिबाबाद, गाजियाबाद।	ढलाई	विधुत विच्छेदन	26.09.2020
90	मैसर्स जवाहर पुत्र श्रीमती मीरा देवी खसरा नं0-261, सी-1496, हर्ष विहार प, टावर वाली गली, भौपुरा, साहिबाबाद, गाजियाबाद।	ढलाई	विधुत विच्छेदन	26.09.2020
91	मैसर्स राजेन्द्र कुमार त्यागी, मकान नं0-सी 1495, खसरा नं0-261, सी-1496, हर्ष विहार प, टावर वाली गली, भौपुरा, साहिबाबाद, गाजियाबाद।	ढलाई	विधुत विच्छेदन	26.09.2020
92	मैसर्स जाकिर, मकान नं0-685, डी-बाल्क, गगन विहार, भौपुरा, निकट रामसेवा आफिस, साहिबाबाद, गाजियाबाद	प्लास्टिक गुल्ले	विधुत विच्छेदन	26.09.2020

93	मैसर्स क्यूरा फार्मोस्टिकल्स, 461/2, रामकृष्ण कुंज कालोनी लोनी भोपुरा रोड, जनपद-गाजियाबाद	आयुर्वेदिक मेडिसिन	विद्युत विच्छेदन	08.11.2020
94	मैसर्स जगदम्बा वाशिंग, प्लॉट नं० ए-43/1, साईट-4, साहिबाबाद औद्योगिक क्षेत्र, जनपद-गाजियाबाद	जीन्स वाशिंग	विद्युत विच्छेदन	09.11.2020
95	मैसर्स श्रीलाल दास इण्डस्ट्रीज, श्री अतुल गुप्ता पुत्र श्री गुलाब चन्द, निवासी प्लॉट नं०-84, गली नं०-02, राजेन्द्र नगर, साहिबाबाद, जनपद-गाजियाबाद	प्रेसर कुकर के हैडल	विद्युत विच्छेदन	16.10.2020
96	श्री मोनू पुत्र श्री इन्द्रराज सिंह जीन्स रंगाई की फैक्ट्री, लाल मार्केट, भौपुरा, गाजियाबाद।	जीन्स रंगाई	विद्युत विच्छेदन	05.12.2020
97	श्री शेखर पुत्र श्री राजेश, जीन्स रंगाई की फैक्ट्री, लाल मार्केट, भौपुरा, गाजियाबाद।	जीन्स रंगाई	विद्युत विच्छेदन	05.12.2020
98	श्री आकाश पुत्र श्री पदम सिंह, जीन्स रंगाई की फैक्ट्री, लाल मार्केट, भौपुरा, गाजियाबाद।	जीन्स रंगाई	विद्युत विच्छेदन	05.12.2020
99	श्री अरुण पुत्र श्री सतीश, जीन्स रंगाई की फैक्ट्री, लाल मार्केट, भौपुरा, गाजियाबाद।	जीन्स रंगाई	विद्युत विच्छेदन	05.12.2020
100	श्री मिथुन पुत्र श्री मथुरा, प्लास्टिक छटाई, राजीव कालोनी, गली नं०-10, भौपुरा, जनपद-गाजियाबाद।	प्लास्टिक छटाई	विद्युत विच्छेदन	05.12.2020
101	श्री जहागीर पुत्र श्री अब्दुल राशिद, प्लास्टिक छटाई, राजीव कालोनी, गली नं०-10, भौपुरा, जनपद-गाजियाबाद।	प्लास्टिक छटाई	विद्युत विच्छेदन	05.12.2020
102	श्री मोहन, अल्ताफ पुत्र श्री समरुद्धिन, प्लास्टिक छटाई, राजीव कालोनी, गली नं०-10, भौपुरा, जनपद-गाजियाबाद।	प्लास्टिक छटाई	विद्युत विच्छेदन	05.12.2020
103	श्री राजकुमार, प्लास्टिक छटाई, राजीव कालोनी, गली नं०-10, भौपुरा, जनपद-गाजियाबाद।	प्लास्टिक छटाई	विद्युत विच्छेदन	05.12.2020



गाजियाबाद नगर निगम

प्रेषक,

महाप्रबन्धक(जल)
गाजियाबाद नगर निगम।

सेवा में,

श्री ए0एन0बाजपेई
पी0पी0एस0(मा0 सदस्य)
ओवर साईट कमैटी,
लखनऊ, उ0प्र0।

पत्रांक:- 594 /एस0टी0-जी0एम0/2020-21

दिनांक 6 - फरवरी-21

विषय:- मा0 राष्ट्रीय हरित अधिकरण के समक्ष विचाराधीन ओ0ए0-648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0 लि0 बनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय द्वारा जारी ई-मेल दिनांक 02.02.2021 का सन्दर्भ ग्रहण करने का कष्ट करे। जिसमें मा0 राष्ट्रीय हरित अधिकरण के समक्ष विचाराधीन ओ0ए0संख्या-648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0 लि0 बनाम गाजियाबाद विकास प्राधिकरण व अन्य में ओवर साईट कमैटी द्वारा कुल 27 बिन्दुओं पर विभिन्न विभागो से सूचना चाही गयी है। जिसमें 06 बिन्दुओं पर सूचना गाजियाबाद नगर निगम द्वारा प्रेषित की जानी है।

अतः वांछित सूचना प्रारूप पर संलग्न कर आपके अवलोकन एवं अग्रिम कार्यवाही हेतु सादर प्रस्तुत है।

संलग्नक-उपरोक्तानुसार।

पत्रांक व दिनांक तदैव:-

प्रतिलिपि:- नगर आयुक्त महोदय को सादर सूचनार्थ प्रेषित।

(योगेश कुमार)
महाप्रबन्धक(जल)
गाजियाबाद नगर निगम

(योगेश कुमार)
महाप्रबन्धक(जल)

**POINTS OF DISCUSSION OF O.A. NO. 648/2019 IN RE: M/S. HINDON RIVER
RESORTS PVT. LTD. & ANR.VERSUS GHAZIABAD DEVELOPMENT AUTHORITY &
ORS.WITH REGARD TO NON-OPERATIONAL STPS IN INDRAPURAM, GHAZIABAD,
U.P.**

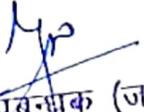
Concerned Departments:

1. Ghaziabad Development Authority
2. UP Jal Nigam
3. Ghaziabad Nagar Nigam
4. UPPCB
5. Urban Development Department

Sl. No.	Directions/Recommendations of Hon'ble NGT	Concerned Department	Compliance Status
1	UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non-compliance.	UPPCB	
2	Chief Secretary, U.P. may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district Administration, apart from scientific disposal of waste and cleaning of drains regularly.	UPPCB	
3	Since different agencies are involved, the Chief Secretary may monitor and ensure that an appropriate action plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed	UPPCB	


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	timelines.		
		UP Jal Nigam	
4	Accordingly, Hon'ble Tribunal directed to take further action in above terms. Compliance report be filed by the Chief Secretary, U.P. The agencies assigned the functions of operating STP be required to furnish appropriate performance guarantees, apart from other action.	UP Jal Nigam	
5	UP Jal Nigam and Ghaziabad Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB.	UP Jal Nigam Ghaziabad Nagar Nigam	It is most respectfully submitted that project director , UP state Ganga River Conservation Agency issued a notice in May-2018 inviting E-Tender for operation Maintenance and management of the sewage treatment System an Sewer network in the state of Uttar Pradesh (Zone-Ghaziabad), in view of the said notice a letter of acceptance was issued in favor of successful bidder i.e M/S V.A.Tech Wabag Ltd Chennai on 14-06-2019 Under State Scheme" One City One Operator" and " Mission Clean Ganga" The Ghaziabad Nagar Nigam took all the necessary Steps for the maintenance and upkeep of the plant at regular interval of time since the STP has been handed over and taken charge by th UP Jal Nigam with effect of 16-12-2019 , therefore now it is their responsibility to prepare an Action plan and execute the same as per the direction of the Hon'ble Tribunal. Being a Municipal Corporation Ghaziabad Nagar Nigam Is always willing to provide any kind of Help in compliance with any direction of Hon'ble Tribunal as per law.
6	UP Jal Nigam shall expedite	UP Jal Nigam	



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 नगर निगम गाजियाबाद

	construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity.		
7	UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UP PCB with the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.	UP Jal Nigam Ghaziabad Nagar Nigam	That since the STPs is presently under the Jurisdiction of UP Jal Nigam to supervise M/S V.A.Tech Wabag Ltd, Chennai therefore the performance guarantee ought to be given by them and since the STP itself is beyond the Jurisdiction of Ghaziabad Nagar Nigam, Therefore it would be more plausible and reasonable for UP Jal Nigam to Provide such guarantee as they have responsibility as well the jurisdiction to maintain the STP.
8	All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. Proper sludge handling management need to be placed for final treatment and disposal of sludge.	UP Jal Nigam	
9	Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install Online Water Quality Monitoring System at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.	UP Jal Nigam, and Ghaziabad Development Authority	
10	All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available	UP Jal Nigam Ghaziabad Nagar Nigam	It is submitted that under the state scheme "One City One Operator" all the STPs have been transfer to the firm M/s V.A.Tech Wabag. Ltd. Chennai on dated 16-12-2019 under the Supervision of UP Jal Nigam Therefore the Ghaziabad Nagar Nigam is not responsible for the setting up conveyance channel for the STPs The


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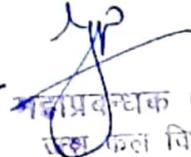

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	treatment infrastructure.”		Ghaziabd Nagar Nigam will be responsible for the monitoring of the Sewerage Network. But it is neither responsibility of GNN not it is with in their jurisdiction for the setting up of conveyance channel. It is solely the work of aforesaid fire Under the Supervision of Jal Nigam.
11	GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016.	Ghaziabad Development Authority	
12	District Administration should remove illegal encroachment along the drain.	Ghaziabad Development Authority	
13	GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.	Ghaziabad Development Authority	
14	How the administrative agency will ensure the proper and timely maintenance of the plant to ensure that it always remains capable of functioning at its full capacity?	UPPCB UP Jal Nigam	
15	Please provide the dates of last three periodical maintenance	UP Jal Nigam	
16	The 74MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabagwhich has repaired it. This STP is likely to stabilize and function properly within a week.	UP Jal Nigam	
17	The 74MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabagwhich has repaired it. RO, UPPCB may inspect and confirm the status after 10 days.	UPPCB	
18	The conveyance channel. Since all the three STPs are falling in	U.P. JalNigam	

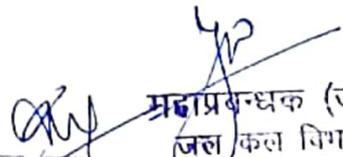

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	<p>the same conveyance drain, this conveyance drain gets choked. Hence this STP is forced to run below its capacity at 30 to 32 MLD against its designed capacity of 74 MLD. The construction of separate pipelines to augment the conveyance system has been delayed and is likely to be completed by November, 2020. Only thereafter its capacity utilization will improve. The Oversight Committee is not satisfied with the progress of construction of this conveyance pipeline system. JalNigam may be directed to ensure that the construction is expedited and the new proposed timeline of November is strictly adhered to. What is the current status?</p>		
19	<p>The 56 MLD UASB STP which was earlier maintained by Nagar Nigam, has been handed over to UP Jal Nigam and thence to VA Tech Wabag. The work has started and is likely to be completed in next three months. Then it should be able to achieve the existing pollution norms of 30 BOD. However, this STP is a very old STP which is being run on Upflow Anaerobic Sludge Blanket (UASB) technology, which is a very old technology. If there is any revision in pollution norms, this STP will not be able to adhere to the revised norms in the long run. The UP Jal Nigam should plan for upgrading this UASB STP to</p>	UP Jal Nigam	


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	Sequential Batch Reactors (SBR) Technology or some contemporary technology. What is the current status?		
20	UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam and JalNigam have to pay the environmental compensation till they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor. All the three institutions need to comply with the EC directives. What is the current status?	UPPCB	
21	At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power	UPPCB Nagar Nigam and UP	It is humbly submitted that regarding the closer of illegal industries operating in residential areas, the Hon'ble supreme court gave reportable judgment in writ Petition (C) no-375 of 2012 paryavaran Suraksha Samiti and another versus Union of India and Others the operating part of the judgment is:- <i>The industry requiring "Consent to Operate", can be permitted to run, only if its primary effluent Treatment Plant, is functional. We therefore consider it just and appropriate, to direct the concerned state pollution Control Board, to issue notices to all industrial units, which require "Consent to Operate" by way of common advertisement, requiring them to make there primary effluent treatment plants fully operational with in three months from today. On the expiry of the notice Period of three months the concern state pollution control boards are</i>


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	Corporation to ensure that there are no industries operational in residential areas. What is the current status?	Power Corporation	mandated to carryout inspection. We therefore hereby further direct, that in case the concern state pollution control Boards make a recommendation to the concern Electrical Supply and distribution agency/Company, to disconnect electricity Supply to an industry, for the reason that its primary effluent Treatment Plant is not functional, it shall honour such recommendation, and shall disconnect the electricity supply to such defaulting Industrial Concern, forthwith. So in the light of reportable judgment passed by Hon'ble Supreme court the UPPCB have the responsibility for the closer of illegal industries operating in residential areas
22	The UP Jal Nigam should prepare a proper plan for reuse of treated waste water. This is all the more necessary in the light of the restrictions on drawl ofground water for industries in OCS Blocks. The WaterReuse Plan would not only help control illegal drawal ofground water but also ensure optimal use of the treatedwaste water. What is the current status	UP Jal Nigam	
23	The Oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs. What steps has been taken?	UPPCB and UP Jal Nigam and Urban Development Department	
24	The progress regarding removal of encroachments is not satisfactory. In fact, none of the agencies has sent a report to the Oversight Committee regarding this issue. There should be a standing encroachment removal	DM Ghaziabad Nagar Nigam, Development Authority and JalNigam	It is humbly Submitted that regarding the removal of encroachment the Zonal in charge.of Five Zones of Ghaziabad Nagar Nigam have identify encroachment on the drain and partially remove it.


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	mechanism under District Magistrate comprising of representatives from Nagar Nigam, Development Authority and Jal Nigam who may review the progress periodically. The operator under 'One District One Operator scheme' may also take recourse to this mechanism on a continuing basis regarding his encroachment related grievances. What is the current progress in this regard?		
25	The Chief Secretary should monitor the performance of the STPs and come out with an appropriate action plan. It should include measures for scientific disposal of waste, cleaning of drains, remedial action against removal of encroachments, compliance of directions regarding environmental compensation and action against negligent officers. The Chief Secretary shall file his compliance report as directed by Hon'ble NGT."		
26	The UP Jal Nigam states that the projects are at advance stage and will be completed by November 2020.	UP Jal Nigam	
27	On behalf of the Nagar Nigam, it is stated that three sites have been identified for phytoremediation on which the work will be initiated by 31.12.2020. The Nagar Nigam may also ensure proper utilization of the treated water from the STPs for non-potable uses.	Nagar Nigam	It is humbly submitted that for the disposal of sludge and other by products of STPs the Property Department of Ghaziabad Nagar Nigam identify the sites/Lands along with Junior Engineer Yamuna Pollution Control Unit (i) UP jal Nigam Ghaziabad in village Kailla Khasra No-385/3m area 1.5310 hectare and in Village Dundahera Khasra No-121 near by Dundahera STP bearing land area- 1.9721 hectare .


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REPORTABLE

IN THE SUPREME COURT OF INDIA
 CIVIL ORIGINAL JURISDICTION
WRIT PETITION(C) NO. 375 OF 2012

Paryavaran Suraksha Samiti and another ..Petitioners
 versus
 Union of India and others ..Respondents

J U D G M E N TJAGDISH SINGH KHEHAR, CJI

The petitioners have approached this Court, seeking a writ in the nature of mandamus, for a direction to the respondents, (which includes the Union Government, all the State Governments and the Union Territories) to ensure, that no industry which requires "consent to operate" from the concerned Pollution Control Board, is permitted to function, unless it has a functional effluent treatment plant, which is capable to meet the prescribed norms for removing the pollutants from the effluent, before it is discharged.

2. The Union of India, and the State Governments (including the Union Territories) have filed counter affidavits, expressing their individual positions. During the course of hearing, learned counsel representing the respondents, also made some suggestions, which could be highly beneficial, in carrying forward the process removing pollutants, from the discharged effluent, in a systematic and co-ordinated manner.

3. During the course of hearing, it was not disputed between

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 JAGDISH SINGH KHEHAR
 DN: cn=JAGDISH SINGH KHEHAR,
 o=Supreme Court of India,
 email=jkh@scj.nic.in

the rival parties, that the initiation of the process has to be at the individual level of the industry itself. It was suggested that each industry which requires "consent to operate" from the concerned Pollution Control Board, should be mandated to set up a functional primary effluent treatment plant. We are informed, that only when such an effluent treatment plant has been set up, the concerned Pollution Control Board grants a "no objection" to the industry, and accordingly "consent to operate", so as to allow the industry to become functional. It is therefore apparent, that all running industrial units, which require "consent to operate" from the concerned Pollution Control Board, have a functional primary effluent treatment plant, in place.

4. The question that arises for our consideration is, whether the same is maintained in good order, after the industry itself has become functional. The industry requiring "consent to operate", can be permitted to run, only if its primary effluent treatment plant, is functional. We therefore consider it just and appropriate, to direct the concerned State Pollution Control Boards, to issue notices to all industrial units, which require "consent to operate", by way of a common advertisement, requiring them to make their primary effluent treatment plants fully operational, within three months from today. On the expiry of the notice period of three months, the concerned State Pollution Control Board(s) are mandated to carry out inspections, to verify, whether or not, each industrial unit requiring "consent to operate", has a functional primary effluent treatment plant. Such of the industrial units, which have not been able to make their

primary effluent treatment plant fully operational, within the notice period, shall be restrained from any further industrial activity. This direction may be implemented by requiring the concerned electricity supply and distribution agency, to disconnect the electricity connection of the defaulting industry. We therefore hereby further direct, that in case the concerned State Pollution Control Boards make a recommendation to the concerned electrical supply and distribution agency/company, to disconnect electricity supply to an industry, for the reason that its primary effluent treatment plant is not functional, it shall honour such recommendation, and shall disconnect the electricity supply to such defaulting industrial concern, forthwith.

5. Such an industrial concern, which has been disabled from carrying on its industrial activities, as has been indicated in the foregoing paragraph, is granted liberty to make its primary effluent treatment plant functional to the required capacity, and thereupon, seek a fresh "consent to operate" from the concerned Pollution Control Board. Only after the receipt of such fresh "consent to operate", the industrial activities of the disabled industry, can be permitted to be resumed. In carrying out the above exercise, we consider it just and appropriate to require, the Pollution Control Boards to carry out inspections, by prioritizing inspections of severely and critically polluted industries, so that visible results emerge at the earliest.

6. Liberty is hereby granted to private individual(s) and organizations, to address complaints to the concerned Pollution Control Board, if any industry is in default. On the receipt of any

such complaint, the concerned Pollution Control Board, shall be obliged to verify the same, and take such action against the defaulting industry, as may be permissible in law. Such action, would be in addition to the discontinuation of industrial activity forthwith, in the manner directed hereinabove (but only after verification).

7. Having effectuated the directions recorded in the foregoing paragraphs, the next step would be, to set up common effluent treatment plants. We are informed, that for the aforesaid purpose, the financial contribution of the Central Government is to the extent of 50 per cent, that of the concerned State Government (including the concerned Union Territory) is 25 per cent. The balance 25 per cent, is to be arranged by way of loans from banks. The above loans, are to be repaid, by the industrial areas, and/or industrial clusters. We are also informed, that the setting up of a common effluent treatment plant, would ordinarily take approximately two years (in cases where the process has yet to be commenced). The reason for the above prolonged period, for setting up "common effluent treatment plants", according to learned counsel, is not only financial, but also, the requirement of land acquisition, for the same.

8. In view of the fact, that the financial position has been taken care of, as has been expressed above, we are of the view, that the setting up of "common effluent treatment plants", should be taken up as an urgent mission. With reference to common effluent treatment plants, which are already under implementation, we hope and expect, that they would be completed within the time

lines already postulated. With reference to common effluent treatment plants, which are yet to be set up, we consider it just and appropriate to direct, the concerned State Governments (including, the concerned Union Territories) to complete the same within a period of three years, from today. We are also of the view, that while acquiring land for the 'common effluent treatment plants', the concerned State Governments (including, the concerned Union Territories) will acquire such additional land, as may be required for setting up "zero liquid discharge plants", if and when required in the future.

9. During the course of hearing, we were informed by learned counsel, that the running of 'common effluent treatment plants', which are in place, is also a matter of serious concern. In this behalf, it was submitted, that some of the common effluent treatment plants are dis-functional, because of lack of finances, whilst some others are dis-functional, because of the requirement of repairs, which have not been carried out, again because of lack of financial resources.

10. Given the responsibility vested in Municipalities under Article 243W of the Constitution, as also, in item 6 of the 12th Schedule, wherein the aforesaid obligation, pointedly extends to "public health, sanitation conservancy and solid waste management", we are of the view, that the onus to operate the existing common effluent treatment plants, rests on municipalities (and/or local bodies). Given the aforesaid responsibility, the concerned municipalities (and/or local bodies), cannot be permitted to shy away, from discharging this onerous duty. In case there are further

financial constraints, the remedy lies in Articles 243X and 243Y of the Constitution. It will be open to the concerned municipalities (and/or local bodies), to evolve norms to recover funds, for the purpose of generating finances to install and run, all the "common effluent treatment plants", within the purview of the provisions referred to hereinabove. Needless to mention, that such norms as may be evolved for generating financial resources, may include all or any, of the commercial, industrial and domestic beneficiaries, of the facility. The process of evolving the above norms, shall be supervised by the concerned State Government (Union Territory), through the Secretaries, Urban Development and Local Bodies respectively, (depending on the location of the respective common effluent treatment plant). The norms for generating funds, for setting up and/or operating the 'common effluent treatment plant' shall be finalized, on or before 31.03.2017, so as to be implemented with effect from the next financial year. In case, such norms are not in place, before the commencement of the next financial year, the concerned State Governments (or the Union Territories), shall cater to the financial requirements, of running the "common effluent treatment plants", which are presently dis-functional, from their own financial resources.

11. Just in the manner suggested hereinabove, for the purpose of setting up of "common effluent treatment plants", the concerned State Governments (including, the concerned Union Territories) will prioritize such cities, towns and villages, which discharge industrial pollutants and sewer, directly into rivers and water bodies.

12. We are of the view, that in the manner suggested above, the malady of sewer treatment, should also be dealt with simultaneously. We therefore hereby direct, that 'sewage treatment plants' shall also be set up and made functional, within the time lines and the format, expressed hereinabove.

13. We are of the view, that mere directions are inconsequential, unless a rigid implementation mechanism is laid down. We therefore hereby provide, that the directions pertaining to continuation of industrial activity only when there is in place a functional "primary effluent treatment plants", and the setting up of functional "common effluent treatment plants" within the time lines, expressed above, shall be of the Member Secretaries of the concerned Pollution Control Boards. The Secretary of the Department of Environment, of the concerned State Government (and the concerned Union Territory), shall be answerable in case of default. The concerned Secretaries to the Government shall be responsible of monitoring the progress, and issuing necessary directions to the concerned Pollution Control Board, as may be required, for the implementation of the above directions. They shall be also responsible for collecting and maintaining records of data, in respect of the directions contained in this order. The said data shall be furnished to the Central Ground Water Authority, which shall evaluate the data, and shall furnish the same to the Bench of the jurisdictional National Green Tribunal.

14. To supervise complaints of non-implementation of the instant directions, the concerned Benches of the National Green Tribunal, will maintain running and numbered case files, by

dividing the jurisdictional area into units. The above mentioned case files, will be listed periodically. The concerned Pollution Control Board is also hereby directed, to initiate such civil or criminal action, as may be permissible in law, against all or any of the defaulters.

15. Liberty is granted to private individuals, and organizations, to approach the concerned Bench of the jurisdictional National Green Tribunal, for appropriate orders, by pointing out deficiencies, in implementation of the above directions.

16. It however needs to be clarified, that the instant directions and time lines, shall not in any way dilute any time lines and directions issued by Courts or Benches of the National Green Tribunal, hitherto before, wherein the postulated time lines would expire before the ones expressed through the directions recorded above. It is clarified, that the time lines, expressed hereinabove will be relevant, only in situations where there are no prevalent time line(s), and also, where a longer period, has been provided for.

17. It would be in the interest of implementation of the objective sought to be achieved, to also require each concerned State (and each, concerned Union Territory) to make provision for "online, real time, continuous monitoring system" to display emission levels, in the public domain, on the portal of the concerned State Pollution Control Board. We are informed, that at least three State Governments have already adopted the aforesaid

measures. Such measures shall be put in place by all the concerned State Governments(including, the concerned Union Territories), within six months from today.

18. The instant writ petition stands disposed of, in the aforesaid terms.

.....CJI
[JAGDISH SINGH KHEHAR]

.....J.
[Dr. D.Y. CHANDRACHUD]

NEW DELHI;
FEBRUARY 22, 2017.

.....J.
[SANJAY KISHAN KAUL]

ITEM NO.10

COURT NO.1

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 375/2012

PARYAVARAN SURAKSHA SAMITI & ANR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with appln(s) for directions and exemption from filing OT and permission to file synopsis and list of dates and office report)

Date : 22/02/2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv
Mr. Gunjan Singh, Adv.
for Ms. Jyoti Mendiratta, AOR

For Respondent(s) Ms. Pinky Anand, ASG
(UOI) Mr. S.W.A. Qadri, Adv.
Mr. Ajay Sharma, Adv.
Mr. Balendu Shekhar, Adv.
Mr. Ansh Singh Luthra, Adv.
Mr. Hemant Arya, Adv.
for Mr. G.S. Makker, AOR

State of Haryana Mr. Anil Grover, AAG
Mr. Satish Kumar, Adv.
Mr. Sanjay Kr. Visen, AOR

State of Rajasthan Mr. S.S. Shamsbery, AAG
Mr. Amit Sharma, Adv.
Mr. Ankit Raj, Adv.
for Ms. Ruchi Kohli, AOR

State of MP Mr. Purushaindra Kaurav, AAG
Mr. Mishra Saurabh, Adv.
Mr. Ankit Kr. Lal, Adv.
Ms. Vanshuja Shukla, Adv.
Ms. Anuradha Mishra, Adv.

State of Gujarat Ms. Hemantika Wahi, Adv.
Ms. Jesal Wahi, Adv.

State of Uttarakhand Ms. Mamta Singh, Adv.
 Ms. Bhuvneshwari Pathak Kaushik, Adv.
 Ms. Shilpi Satya Priya Satyam, Adv.
 Mr. Rahul Kaushik, Adv.
 Mr. Ashutosh Kr. Sharma, Adv.

State of Jharkhand Mr. Tapesh Kumar Singh, Adv.
 Mr. Mohd. Waquas, Adv.
 Mr. Sukant Vikram, Adv.
 Mr. Aditya Pratap Singh, Adv.

State of Telangana Mr. S.Udaya Kumar Sagar, Adv.
 Mr. Mrityunjai Singh, Adv.

State of AP Mr. Guntur Prabhakar, Adv.
 Ms. Prerna Singh, Adv.

State of UP Mr. M.R. Shamshad, Adv.
 Mr. Rajat Singh, Adv.
 Mr. Aditya Samaddar, Adv.
 Ms. Harshita Deshwal, Adv.

State of Tamil Nadu Mr. Paramasivam, Adv.
 Mr. B. Balaji, Adv.
 Mr. Muthuvel palani, Adv.
 Mr. S. Kumar, Adv.

For CPCB Mr. Vijay Panjwani, Adv.

State of Bihar Ms. Varsha Poddar, Adv.
 for Mr. Gopal Singh, AOR

State of West Bengal Mr. Joydeep Mazumdar, adv.
 Mr. Debojyoti Bhattacharya, Adv.
 for Mr. Parijat Sinha, AOR

State of Odisha Mr. Krishnayan Sen, Adv.
 Mr. Himanshu Bhushan, Adv.
 Mr. Uddyam Mukherjee, Adv.

State of Chhatisgarh Ms. Sakshi Kakkar, Adv.
 for Mr. C. D. Singh, AOR

Mr. Mohit Kumar Shah, Adv.
 Mr. Gaurav Kanth, Adv.
 Mr. Pushkar Taimni, Adv.

State of Karnataka Mr. V. N. Raghupathy, Adv.
 Mr. Lagnesh Mishra, Adv.
 Mr. Parikshit P. Angadi, Adv.
 Mr. Prakash Jadhav, Adv.

State of Punjab Mr. Saurabh Ajay Gupta, Adv.
 Mr. Nishant Bishnoi, Adv.
 for Mr. Kuldeep Singh, AOR

Mr. C. K. Sasi, AOR

Mr. Varinder Kumar Sharma, AOR

Ms. Sunita Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The writ petition stands disposed of, in terms of the reportable judgment.

(Renuka Sadana)
Assistant Registrar

(Parveen Kumar)
AR-cum-PS

[Reportable signed judgment is placed on the file]

गाजियाबाद नगर निगम, गाजियाबाद।

पत्रांक:- 1909/सम्पत्ति/2020-21 दिनांक:- 07/11/2021

परियोजना प्रबन्धक,
यमुना प्रदूषण नियन्त्रण ईकाई (प्रथम)
उत्तर प्रदेश जल निगम सैक्टर-1 राजनगर
गाजियाबाद-201001

विषय:- Providing land for disposal of sludge and other by products of STPs.

कृपया उपर्युक्त विषयक आपके कार्यालय पत्रांक:-1917/विविध-2/75 दिनांक 14.09.2020 एवं पत्रांक:-436/एस.टी.पी. दिनांक 18.02.2020 का सन्दर्भ ग्रहण करने का फट्ट करें, जो शक्ति खण्ड-4 इन्दिरापुरम गाजियाबाद स्थित एस.टी.पी. से उत्पन्न स्लेज के डिस्पोजेवल हेतु भूमि उपलब्ध कराने के सम्बन्ध में है।

उक्त विषयक भूमि की उपलब्धता के दृष्टिगत जल निगम की उक्त ईकाई के अवर अभियन्ता के साथ स्थल निरीक्षण किया गया। नगर निगम क्षेत्रान्तर्गत ग्राम कैला स्थित भूमि खसरा संख्या-385/3मि0 क्षेत्रफल 1.5310 हे0 भूमि नदी के खातों की है, जो पुश्ता से लगी हुई भूमि है तथा मौकों पर खाली करायी गयी है। इस भूमि पर अवैध कब्जा किये जाने की सम्भावना बनी रहती है। इसके अतिरिक्त ग्राम झूण्डाहैडा स्थित एस.टी.पी. के पास खसरा संख्या-121 क्षेत्रफल 1.9721 हे0 भूमि उपलब्ध है। मौकों पर सम्बन्धित अवर अभियन्ता को दिखा दिया गया है। मौकों पर दिखायी गयी भूमि उक्त परियोजना हेतु उपलब्ध है।

प्रतिलिपि:- नगर आयुक्त महोदय की सेवा में सादर सूचनार्थ।

09-11-2021

अपर नगर आयुक्त
गाजियाबाद नगर निगम।

अपर नगर आयुक्त
गाजियाबाद नगर निगम।



कार्यालय: कविनगर जोन, नगर निगम गाजियाबाद

पत्रांक:- 1154 / कविनगर-जोन / 2020-21

दिनांक:- 01-02-2021

नगर आयुक्त महोदय

कृपया आपके आदेश पत्रांक 904/विधि/एन0जी0टी0/2020-21 दिनांक 24.12.2020 तथा अनुस्मारक-2 पत्रांक/919/विधि/एन0जी0टी0/2020-21, दिनांक 12.01.2021 जो मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित ओ.ए. 648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0लि0 व अन्य बनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में है, पर बिन्दु सं0-01 व बिन्दु सं0-02 पर जोनल प्रभारी से आख्या चाही गयी है। उक्त बिन्दुओं पर आख्या सादर निम्न प्रकार है :-

पत्र में बिन्दु सं0-1 में आवासीय क्षेत्र में कोई भी अवैध औद्योगिक इकाई संचालित न हो, यदि कोई औद्योगिक इकाई संचालित है तो इस दशा में अवैध औद्योगिक इकाई को तत्काल बन्द कराते हुए उ0प्र0 पावर कारपोरेशन से समनव्य स्थापित कर उनकी बिजली कनेक्शन काटने की कार्यवाही कराने हेतु आदेशित किया गया है।

आख्या :- उक्त के सम्बन्ध में वार्ड के कर निरीक्षकों द्वारा सर्वे कराया गया। कर निरीक्षक की आख्या के अनुसार आवासीय क्षेत्र में ऐसी कोई अवैध औद्योगिक इकाई संचालित नहीं है।

पत्र में बिन्दु सं0-2 में मा0 अधिकरण द्वारा अतिक्रमण हटाये जाने के सम्बन्ध में जिलाधिकारी महोदय, गाजियाबाद की अध्यक्षता में क्रियाविधि बनाये जाने तथा तदोपरान्त जो अतिक्रमण, जोकि नालो के साथ (साईड लाईन) स्क्रेप डीलर दुकानदारों के द्वारा किया गया है, जिससे सीवरेज आवेरपलो होते है, उसे हटाने की कार्यवाही किये जाने हेतु आदेशित किया गया है।

आख्या :- उक्त के सम्बन्ध में अवगत कराना है कि कविनगर में वार्ड सं0 18 रजापुर शास्त्रीनगर, से नाला प्रारम्भ होकर वार्ड सं0 71 संजयनगर से हापुड़ चुंगी से होते हुए वार्ड सं0 65 लोहामण्डी की ओर जाता है। वार्ड सं0 91 कविनगर का बड़ा नाला भी नये गाजियाबाद रेलवे रोड से होकर वार्ड सं0 65 लोहामण्डी के नाले में जुड़ता है। जिनका सभी राजस्व निरीक्षक से स्थलीय निरीक्षण कराया गया जिसमें ज्ञात हुआ कि नालों के ऊपर कोई अतिक्रमण नहीं है।

कर निरीक्षक प्रथम/द्वितीय
कर अधीक्षक

जोनल प्रभारी
कविनगर जोन



कार्यालय सिटी जोन (टाउन हाल) नगर निगम गाजियाबाद

पत्रांक: 1628 / सिटी जोन / 2020-21

दिनांक 04-2-2021

नगर आयुक्त महोदय

कृपया आपके आदेश पत्रांक/904/विधि/एन0जी0टी0/2020-21, दिनांक 24.12.2020 तथा अनुस्मारक-2 पत्रांक/919/विधि/एन0जी0टी0/2020-21, दिनांक 12.01.2021, जो मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित ओ.ए.648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0लि0 व अन्य बनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में है, पर विन्दु सं0-01 व विन्दु सं0-02 पर जोनल प्रभारी से आख्या चाही गयी है। उक्त विन्दुओं पर आख्या सादर निम्नप्रकार है:-

पत्र में विन्दु सं0-1 में आवासीय क्षेत्र में कोई भी अवैध औद्योगिक इकाई संचालित न हो, यदि कोई औद्योगिक इकाई संचालित है तो इस दशा में अवैध औद्योगिक इकाई को तत्काल बन्द कराते हुए उ0प्र0 पावर कारपोरेशन से समन्वय स्थापित कर उनकी विजली कनेक्शन काटने की कार्यवाही कराने हेतु आदेशित किया गया है।

आख्या- उक्त के सम्बन्ध में वार्ड के कर निरीक्षकों द्वारा सर्वे किया जा रहा है। कर निरीक्षक की आख्या के अनुसार आवासीय क्षेत्र में वर्तमान में अभी ऐसी कोई अवैध औद्योगिक इकाई संचालित होती हुयी नही पायी गई है।

पत्र में विन्दु सं0-2 में मा0 अधिकरण द्वारा अतिक्रमण हटाये जाने के सम्बन्ध में जिलाधिकारी महोदय गाजियाबाद की अध्यक्षता में क्रियाविधि बनाये जाने तथा तदोपरान्त जो अतिक्रमण, जोकि नालों के साथ (साईड लाईन) स्क्रेप डीलर दुकानदारों के द्वारा किया गया है, जिससे सीवरेज ओवरफ्लो होते हैं, उसे हटाने की कार्यवाही किये जाने हेतु आदेनित किया गया है।

आख्या- उक्त के सम्बन्ध में वार्ड के कर निरीक्षकों द्वारा सर्वे कर चिन्हांकन कराया जा रहा है। कर निरीक्षक की आख्या के अनुसार मुख्य नालों पर वर्तमान में कोई अतिक्रमण नही है। अस्थायी अतिक्रमण को समय-समय पर अभियान चलाकर हटाने की कार्यवाही की जाती है।

राजस्व निरीक्षक-प्रथम
04/2/21

कर अधिकारी
04/2/21

जोन्ल प्रभारी
सिटी जोन



कार्यालय मोहन नगर जोन, गाजियाबाद नगर निगम

पत्रांक:-/मो0न0जो0/2020-21

दिनांक:-02.2021

नगर आयुक्त महोदय,

कृपया आपके आदेश पत्रांक-904/विधि/एन0जी0टी0/2020-21, दिनांक 24.12.2020 तथा अनुस्मारक-2 पत्रांक 919/विधि/एन0जी0टी0/2020-21, दिनांक 12.01.2021, जो माननीय राष्ट्रीय हरित अधिकारण नई दिल्ली के समक्ष योगित ओ.ए. 648/2019 मैसर्स रिण्डन रिपोर्ट प्रोडिओ व अन्य बनाम गाजियाबाद विकास प्राधिकरण व अन्य के संबंध में है, पर विन्दु सं0-1 व विन्दु सं0-2 पर जोनल प्रगारी से आख्या चाही गयी है। उक्त विन्दुओं पर आख्या सादर निम्नवत है:-

विन्दु सं0-1. में आवासीय क्षेत्र में कोई भी अवैध औद्योगिक ईकाई संचालित न हो यदि कोई औद्योगिक ईकाई संचालित है, तो इस दशा में अवैध औद्योगिक ईकाई को तत्काल बन्द कराते हुए उसकी बिजली कनेक्शन काटने की कार्यवाही उओप्र0 पावर कॉर्पोरेशन से समन्वय स्थापित कर उनकी बिजली कनेक्शन काटने की कार्यवाही कराने हेतु आदेशित किया गया है।

आख्या:-

उक्त के सम्बन्ध में वार्ड के कर निरीक्षक/राजस्व निरीक्षको द्वारा सर्वे कराया गया। कर निरीक्षक/राजस्व निरीक्षक की आख्या के अनुसार वार्ड-5 गगन विहार, वार्ड-20 मौनुरा, वार्ड-73 शालीमार गार्डन एक्स-2 (गणेशपुरी) एवं वार्ड-34 शहीदनगर-1, वार्ड-90 शहीदनगर-11 व वार्ड-82 जवाहरपार्क तथा अन्य वार्डों में जहाँ-जहाँ अवैध आवासीय क्षेत्रों में अवैध औद्योगिक ईकाई है, उनका कर विभाग के कर्मचारी द्वारा सर्वे कराया जा रहा है, सर्वे उपरान्त जो भी औद्योगिक ईकाई अवैध पायी जायेगी, तो उनके विरुद्ध दण्डात्मक कार्यवाही संबंधित विभाग के साथ समन्वय स्थापित करते हुए कर दी जायेगी।

विन्दु सं0-2. में मा0 अधिकरण द्वारा अतिक्रमण हटाये जाने के संबंध में जिलाधिकारी महोदय गाजियाबाद की अध्यक्षता में क्रियाविधि बनाये जाने तथा तदुपरान्त जो अतिक्रमण, जो कि नालो के साथ (साइड लाईनेज) डीलर दुकानदारों के द्वारा किया गया है, जिससे सीवरेज ओवर्सो होते है, उसे हटाने की कार्यवाही किये जाने हेतु आदेशित किया गया है।

आख्या:-

उक्त के संबंध में सादर अवगत कराना है, कि मोहन नगर जोन के अन्तर्गत नाले/नालियों पर अथवा सर्विस लेन में पर जिन लोगों के द्वारा पक्का अतिक्रमण कर लिया गया है, उनका चिन्हांकन निर्माण विभाग द्वारा कराये जाने हेतु पत्र जारी कर दिया गया है, फिर भी मेरे संज्ञान में वार्ड-34 जे-वाइन्ट नाला (ब्रज विहार की तरफ जाने वाला) शहीदनगर से लेकर वार्ड-90 शहीदनगर डबल पाईप वाला पुलिया (एकत्रा कालोनी से लेकर गणेशपुरी पुलिया होते हुए डबल पाईप तक जाता है, नाला) उनके बायीं तरफ शहीदनगर के लोगों द्वारा पूरी तरह से नाले की दीवार पर पक्के मकान बनाकर अवैध रूप से कब्जा कर लिया गया है, जिसके फलस्वरूप नाला साफ कराये जाने में काफी परेशानी उत्पन्न होती है। इसके अतिरिक्त ऐसे अनेको नाले है, जिन पर स्थानीय निवासियों द्वारा अवैध रूप से पक्का अतिक्रमण कर कब्जा किया गया है, जिसकी जांच/आवश्यक कार्यवाही निर्माण विभाग द्वारा किया जाना है, जांचोपरान्त निर्माण विभाग द्वारा तिथि निर्धारित कर संयुक्त रूप से इनके विरुद्ध आवश्यक कार्यवाही कर दी जायेगी।

कर अधीक्षक
मोहन नगर जोन
गाजियाबाद नगर निगम

01/02/2021
कर निर्माण अधिकारी
मोहन नगर जोन
गाजियाबाद नगर निगम

जोनल प्रगारी
मोहन नगर जोन
गाजियाबाद नगर निगम
01/02/2021

2237



कार्यालय विजय नगर जोन, गाजियाबाद नगर निगम

पत्रांक/ 309

वि.नि.सं. 02/2021

दिनांक- 01/02/21

नगर आयुक्त महोदय,

कृपया आपके आदेश पत्रांक/904/वि.नि.सं/एन०जी०टी०/2020 21, दिनांक 24.12.2020 तथा अनुस्मारक-2 पत्रांक/919/वि.नि.सं/एन०जी०टी०/2020-21, दिनांक 12.01.2021, जो गा० राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित ओ.ए. 646/2019 गैससं डिण्डन रिपोर्ट प्रा०लि० व अन्य वनाम गाजियाबाद विकास प्राधिकरण व अन्य के समन्वय में है, पर विन्दु सं०-01 व विन्दु सं०-02 पर जोनल प्रभारी से आख्या चाही गयी है। उक्त विन्दुओं पर आख्या सादर निम्नप्रकार है:-

पत्र में विन्दु सं०-01 में आवासीय क्षेत्र में कोई भी अवैध औद्योगिक इकाई संचालित न हो, यदि कोई औद्योगिक इकाई संचालित है, तो इन दशा में अवैध औद्योगिक इकाई को तत्काल बन्द कराते हुए 30प्र० पावर कारपोरेशन में समन्वय स्थापित कर उनकी विजली कनेक्शन काटने की कार्यवाही कराने हेतु आदेशित किया गया है।

आख्या :- विजय नगर जोन के अन्तर्गत वाडों के कर निरीक्षकों द्वारा आवासीय क्षेत्रों में निरीक्षण किया गया, निरीक्षणोपरान्त पाया गया, कि विजय नगर जोन के अन्तर्गत आवासीय क्षेत्र में कोई भी अवैध औद्योगिक इकाई संचालित नहीं है।

पत्र में विन्दु सं०-02 में गा० अधिकरण द्वारा अतिक्रमण हटाये जाने के समन्वय में जिलाधिकारी महोदय गाजियाबाद की अध्यक्षता में किये गये वनाम जाने तथा तदोपरान्त जो अतिक्रमण, जोकि नाली के साथ (माइड लाइन) स्टेप डीलर दुकानदारों के द्वारा किया गया है, जिसमें मोटरों ओवरफ्लो होते है, उमे हटाने की कार्यवाही किये जाने हेतु आदेशित किया गया है।

आख्या :- विजय नगर जोन के अन्तर्गत विभिन्न वाडों क्रमशः वाड सं०-03 सम्राट चौक में लेकर एन०एच०-24 तक अस्थाई अवैध अतिक्रमण एवं सम्राट चौक में लीलावती चौक तक जिसमें वाड सं०-48,51,55 व 15 सम्मिलित है, अतिक्रमण हटाने अभियान चालकर अतिक्रमण हटाने की कार्यवाही की गयी है, तथा उपरोक्त के अतिरिक्त यह भी उल्लेख किया जाना आवश्यक है, कि वाड सं०-48 मिर्जापुर के अन्तर्गत उक्त टंकी गेड पर भी व्यापारियों के द्वारा नड़क की पटरियों एवं नाले/नालियों पर किये गये अतिक्रमण को तत्काल प्रभाव से हटाते हुये सरकारी सम्पत्तियों को अतिक्रमण से मुक्त कराया गया। आख्या आपकी सेवा में सादर अवलोकनार्थ प्रेषित।

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कर निरीक्षक प्रथम/द्वितीय

कर निरीक्षक प्रथम/द्वितीय

01-02-2021
कर अर्थसिक

1

जोतिषल प्रभारी
(विजय नगर जोन)
नगर निगम गाजियाबाद

कार्यालय वसुन्धरा जोन गाजियाबाद नगर निगम

पत्रांक/674

57-7792

दिनांक : 15/01/2021

नगर आयुक्त महोदय

19/1/2021

कृपया आपके आदेश पत्रांक/904/विधि/एन0जी0टी0/2020-21, दिनांक 24.12.2020 तथा अनुस्मारक-2 पत्रांक/919/विधि/एन0जी0टी0/2020-21, दिनांक 12.01.2021, जो मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित ओ.ए. 648/2019 मैसर्स हिण्डन रिसोर्ट प्रा0लि0 व अन्य बनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में है, पर विन्दु सं0-01 व विन्दु सं0-02 पर जोनल प्रमारी से आख्या चाही गयी है। उक्त विन्दुओं पर आख्या सादर निम्नप्रकार है :-

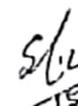
पत्र में विन्दु सं0-1 में आवासीय क्षेत्र में कोई भी अवैध औद्योगिक इकाई संचालित न हों, यदि कोई औद्योगिक इकाई संचालित है तो इस दशा में अवैध औद्योगिक इकाई को तत्काल बन्द कराते हुए उ0प्र0 पावर कारपरिशन से समनव्य स्थापित कर उनकी बिजली कनेक्शन काटने की कार्यवाही कराने हेतु आदेशित किया गया है।

आख्या :- उक्त के सम्बन्ध में वार्ड के कर निरीक्षकों द्वारा सर्वे कराया गया। कर निरीक्षक की आख्या के अनुसार आवासीय क्षेत्र में ऐसी कोई अवैध औद्योगिक इकाई संचालित नहीं है।

पत्र में विन्दु सं0-2 में मा0 अधिकरण द्वारा अतिक्रमण हटाये जाने के सम्बन्ध में जिलाधिकारी महोदय गाजियाबाद की अध्यक्षता में क्रियाविधि बनाये जाने तथा तदोपरान्त जो अतिक्रमण, जोकि नालों के साथ (साईड लाईन) स्क्रेप डीलर दुकानदारों के द्वारा किया गया है, जिससे सीवरेज ओवरफ्लो होते हैं, उसे हटाने की कार्यवाही किये जाने हेतु आदेशित किया गया है।

आख्या :- उक्त के सम्बन्ध में वार्ड के कर निरीक्षकों द्वारा सर्वे कराया गया। कर निरीक्षक की आख्या के अनुसार वार्ड सं0-21 भौवापुर में शुक्रबाजार रोड पर जी0डी0ए0 की जमीन पर (विवादित) नाले किनारे कुछ दुकानदारों द्वारा कबाडी का कार्य एवं झुग्गी-झोपडी डालकर अतिक्रमण किया हुआ है तथा वार्ड सं0-40 साहियाबाद, वार्ड सं0-41 महाराजपुर व वार्ड सं0-43 कडकड गॉडल स्थित नाला-नालियों के किनारे कबाडियों द्वारा किये गये अतिक्रमण को अभियान चलाकर पूर्व में हटा दिया गया था। कर निरीक्षक की आख्या के अनुसार वर्तमान में नाला-नाली के किनारे कोई कबाडी की दुकान नहीं है तथा शेष वार्डों के नाला-नालियों पर कर निरीक्षक की आख्या के अनुसार कोई कबाडी का कार्य करने वाले नहीं है।


कर निरीक्षक प्रथम/द्वितीय


कर अधीक्षक


15/1/2021
जोनल प्रमारी
वसुन्धरा जोन

POINTS OF DISCUSSION OF O.A. NO. 648/2019 IN RE: M/S. HINDON RIVER RESORTS PVT. LTD. & ANR. VERSUS GHAZIABAD DEVELOPMENT AUTHORITY & ORS, WITH REGARD TO NON-OPERATIONAL STPS IN INDRAPURAM, GHAZIABAD, U.P.

Concerned Departments:

1. Ghaziabad Development Authority
2. UP Jal Nigam
3. Ghaziabad Nagar Nigam
4. UPPCB
- 5 Urban Development Department

Sl. No.	Directions/Recommendations of Hon'ble NGT	Concerned Department	Compliance Status
1.	UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non	UPPCB	<ul style="list-style-type: none"> • EC of Rs. 56.50 Lakhs has been imposed on 74 MLD (SBR) STP, Indrapuram vide letter 31-08-2020 up to 17-03-2020. • EC of Rs. 63.0 Lakhs has been imposed on 56 MLD (UASB) STP Indrapuram vide letter 29-07-2019 & 08-12-2019 up to 07-12-2019. • EC computation for period up-to December 2020 has been completed and process of imposing EC is under progress. • Reminder letter has also been sent to U.P. Jal Nigam regarding deposition of
2.	Chief Secretary, U.P. may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district Administration, apart from scientific disposal of waste and cleaning of drains regularly.	UPPCB	Chief Secretary, UP has already issued directed to Urban Development and Housing and Urban Development vide letter dated 28-10-2020 and further has convened meeting of concerning departments on 02-12-2020 to review the progress directing them to take up speedy action in this regard. Minutes enclosed. UPPCB has already sent approval letter for filing prosecution against responsible officer to Government.
3.	Since different agencies are UPPCB involved, the Chief Secretary may monitor and ensure that an appropriate action	UPPCB	

	plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed timelines.	UP Jal Nigam	
17.	The 74MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. RO, UPPCB may inspect and confirm the status after 10 days.	UPPCB	Weekly inspection being done and result uploaded on Ganga River Monitoring Portal.
20.	UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam and Jal Nigam have to pay the environmental compensation till they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor. All the three institutions need to comply with the EC directives. What is the current status?	UPPCB	EC not deposited. Reminder letter has also been sent to U.P. Jal Nigam regarding deposition of
21.	At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact, there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar	UPPCB Nagar Nigam and UP Power Corporation	UPPCB has carried out extensive survey of Sahibabad drain from which influent steps into 74 MLD STP at Indrapuram. The STP has been meeting norms for all parameters since 2 nd week of November 2020. Further, UPPCB has taken following action against erring units in catchment of Sahibabad drain upto January-2021: 1- Show cause issued to industries in conforming areas for non compliance of discharge norms -40 2- Closure issued to in conforming areas for non compliance of discharge norms -07

	<p>Nigam and UP Power Corporation to there are no ensure that industries operational in residential areas. What is the current status?</p>		<p>3- EC of Rs 3,17,14,298/- has been imposed/notice for imposition against defaulters. Out of which 1.75 Crore EC amount has been recovered and recovery of rest is under process.</p> <p>4- Continuous surveys are being carried out in coordination with district level team to identify illegal units and taken action against them situated in non conforming areas. Past surveys (from April 2018 to till now) have resulted in identification of 1191 illegal units in Loni area that have been either shut down or demolished and electricity connection disconnected. In Sahibabad area such 103 units were identified for same period that have been shut down or demolished and electricity connection disconnected. The entire list of total 1294 is annexed herewith.</p>
23.	<p>The Oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs. What steps has been taken?</p>	<p>UPPCB and UP Jal Nigam and Urban Development Department</p>	<p>Regional Laboratory, Ghaziabad is monitoring treated discharge of all 03 STP's Indirapuram once a week. Data is being uploaded on Ganga River Monitoring Portal.</p>



उत्तर प्रदेश जल निगम

प्रधान कार्यालय - 6-राणा प्रताप मार्ग, लखनऊ

पत्र संख्या - 108 /022- 648-2019/2021

दिनांक-5- .02.2021

सेवा में,

श्री ए0एन0 बाजपेई,
(पी0पी0एस0)

मा0 सदस्य, ओवर साइट कमेटी,
एन0जी0टी0, यू0पी0
लखनऊ -226010

विषय:-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सख्या 648/2019 "मेसर्स हिण्डन रिसोर्ट्स प्रा0लि0 एवं अन्य बनाम गाजियाबाद विकास प्राधिकरण" के अनुपालन विषयक।

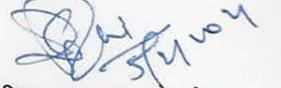
महोदय,

उपरोक्त विषयक कृपया अपने ई-मेल दिनांक 02.02.2021 (अपरान्ह 05:17 बजे) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें मा0 ओवरसाइट कमेटी, एन0जी0टी0 द्वारा ओ0ए0 सख्या 648/2019 "मेसर्स हिण्डन रिसोर्ट्स प्रा0लि0 एवं अन्य बनाम गाजियाबाद विकास प्राधिकरण" में वीडियों कॉन्फ्रेंसिंग के माध्यम से एजेन्डा बिन्दुओं को संलग्न करते हुए दिनांक 08.02.2021 को निर्धारित बैठक में प्रतिभाग किये जाने की अपेक्षा की गयी है।

उक्त के क्रम में मुख्य अभियन्ता (गाजियाबाद), उ0प्र0 जल निगम, गाजियाबाद के पत्र संख्या 435/NGT दिनांक 05.02.2020 द्वारा उपलब्ध करायी गयी एजेन्डा बिन्दुओं की बिन्दुवार अनुपालन आख्या संलग्न कर अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय


(सुशील कुमार पटेल)
संयुक्त प्रबन्ध निदेशक

पू.सं. एवम् दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को अनुपालन आख्या की प्रति संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित:-

1. प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन।
2. प्रमुख सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, गोमतीनगर, लखनऊ।


संयुक्त प्रबन्ध निदेशक

कार्यालय मुख्य अभियंता (गा0 क्षेत्र), उ0 प्र0 जल निगम, गाजियाबाद

पत्रांक : 435 / NGT

दिनांक: 5.2.2021

सेवा में,

मुख्य अभियंता (गंगा),
उ0प्र0 जल निगम
लखनऊ।

ई-मेल द्वारा

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0 ए0 संख्या- 648/2019 मै0 हिन्दन रिसोर्ट्स प्रा0 लि0 व अन्य बनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 एन0जी0टी0 में योजित ओ0 ए0 संख्या-648/2019 मै0 हिन्दन रिसोर्ट्स प्रा0 लि0 व अन्य बनाम गाजियाबाद विकास प्राधिकरण व अन्य के सम्बन्ध में ओवर साइट कमैटी, एन0जी0टी0, उ0प्र0, लखनऊ द्वारा दिनांक 08.02.2021 को प्रस्तावित बैठक हेतु पत्र, जो प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ के डायरी संख्या- 349G सं0 दिनांक 02.02.2021 द्वारा प्राप्त हुआ है, में दिये गये बिन्दुओं की बिन्दुवार अनुपालन आख्या संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय
05.02.21
(सर्वेश कुमार)
मुख्य अभियंता (गा0 क्षेत्र)

पृ0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि- महाप्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, गाजियाबाद को उनके द्वारा उपलब्ध करायी गयी आख्या संलग्नक सहित सूचनार्थ प्रेषित।

संलग्नक-उपरोक्तानुसार।

मुख्य अभियंता (गा0 क्षेत्र)

Reply on Points of Discussion in OA 648/2019 "M/S Hindon Resorts Pvt. Ltd. & Anr Versus Ghaziabad Development Authority & Ors" for meeting of Oversight Committee, NGT, UP, Lucknow scheduled on 08.02.2021 at 11:00 am through V/C

Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
1	UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non-compliance.	UPPCB	Not pertaining to U.P. Jal Nigam.
2	Chief Secretary, U.P. may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district Administration, apart from scientific disposal of waste and cleaning of drains regularly.	UPPCB	Not pertaining to U.P. Jal Nigam.
3	Since different agencies are involved, the Chief Secretary may monitor and ensure that an appropriate action plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed timelines.	UPPCB	<p><u>ACTION PLAN FOR THREE STPs</u></p> <p><u>1. Action plan for 74 MLD STP (SBR) at Indirapuram</u></p> <p>Department of Urban Development, Uttar Pradesh through Director, Local Body has signed an agreement with M/s VA Tech Wabag Limited and the firm is performing the operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad from 16.12.2019.</p> <p>The repair and maintenance of defunct unit has been completed and the STP is made operational on 16.09.2020. At present STP is achieving the prescribed norms of UPPCB.</p> <p><u>2. Action plan for 56 MLD STP (UASB) Indirapuram</u></p> <p>56 MLD STP Indirapuram was commissioned in the year 1998. The STP was maintained and operated by Nagar Nigam Ghaziabad. All treatment units of STP were defunct and all distribution pipeline in the STP were leaking from few years. To solve the problems of the STP, Department of Urban Development, Uttar Pradesh through Director, Local Body has made an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. As per agreement, agency has to rectify all deficiencies. M/s V.A. Tech Wabag limited has taken over the STP maintenance from 16.12.2019. But due to country wide Lockdown during Covid-19, the work of repair of different defunct units could not be taken up by the M/s V.A. Tech Wabag Ltd in time.</p> <p>As the STP is very old and pipe line/FRP work/RCC work and E&M work required a major repair/changes, it took about 9 months time to rebuild it. At present the</p>

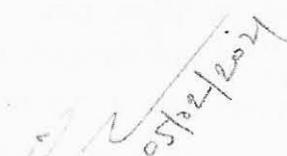
Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
			<p>STP is complying norms as prescribed by the UPPCB.</p> <p>3. 56 MLD (SBR) Indrapuram (GDA)</p> <p>The STP is being maintained by GDA. No action is required from UP Jal Nigam.</p>
4	Accordingly, Hon'ble Tribunal directed to take further action in above terms. Compliance report be filed by the Chief Secretary, U.P. The agencies assigned the functions of operating STP be required to furnish appropriate performance guarantees, apart from other action.	UPPCB	<p>It is to submit that the ownership of STPs lies with Nagar Nigam. Presently, the Operation & Maintenance of 2 STPs (i.e 74 MLD & 56 MLD) at Indrapuram is being carried out by M/s VA Tech Wabag Limited against a contract agreement signed by Director, Local Body on behalf of Department of Urban Development, Government of Uttar Pradesh. The scope of work under the contract includes operation, maintenance, and management of sewage treatment system and is associated infrastructure and sewer Network of Ghaziabad.</p> <p>U. P. Jal Nigam is supervising the O & M activities being carried out by M/s VA Tech Wabag Limited on behalf of Nagar Nigam.</p>
5	UP Jal Nigam and Ghaziabad Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB.	UP Jal Nigam and Ghaziabad Nagar Nigam	Same as serial no. - 3 above.
6	UP Jal Nigam shall expedite construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity.		In order to solve the problem, common Effluent Line for three STPs has been commissioned. Now 74 MLD STP is functional at its full capacity.
7	UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UPPCB with the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.	UP Jal Nigam and Ghaziabad Nagar Nigam	<p>It is to submit that the ownership of STPs lies with Nagar Nigam. Presently, the Operation & Maintenance of 2 STPs (i.e 74 MLD & 56 MLD) at Indrapuram is being carried out by M/s VA Tech Wabag Limited against an contract agreement signed by Director, Local Body on behalf of Department of Urban Development, Government of Uttar Pradesh. The scope of work under the contract includes operation, maintenance, and management of sewage treatment system and is associated infrastructure and sewer Network of Ghaziabad. <u>Yet another 56 mld STP is constructed , operated and maintained by GDA.</u></p> <p>U. P. Jal Nigam is supervising the O & M activities being carried out by M/s VA Tech Wabag Limited on behalf of Ngar Nigam.</p>
8	All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. Proper sludge handling management need to be placed for final treatment and disposal of sludge.	UP Jal Nigam	The flow meter is installed at the inlet of both the STPs. Flow meter at outlet of these two STPs, will be installed under Online Continuous Effluent Monitoring System (O.C.E.M.S.) of STPs. Proper logbook is being maintained at both STPs. Nagar Nigam has now identified land for sludge disposal as communicated vide letter dated 7.1.2021 in response to Request for identification of land for sludge/ grit disposal, made to Nagar Nigam Ghaziabad vide letter dated 18.02.2020, 14.09.2020 & 17.10.2020.
9	Ghaziabad Nagar Nigam, Ghaziabad Development Authority and UP Jal Nigam shall install Online Water Quality Monitoring System at final outlet of all	UP Jal Nigam, Ghaziabad Nagar Nigam	Bids for Design, Supply, Installation, Testing & Commissioning of Online Continuous Effluent Monitoring System (O.C.E.M.S.) of STP's, including five years Operation and Maintenance under AMRUT

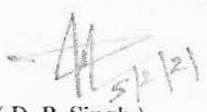
Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
	their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.	and Ghaziabad Development Authority	programme, invited by Superintending Engineer (Nagar), UPJN, Lucknow vide NIT no. 84/ Chief Engineer (Nagar) Camp/20 dated 22.09.2020 have been received. Evaluation of technical bids has been completed and financial evaluation of bid is in process. After completion of tender process, the work will be completed within 12 months.
10	All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available treatment infrastructure.”	UP Jal Nigam, Ghaziabad Nagar Nigam	Common Effluent Line for three STPs has been commissioned. Now 74 MLD STP is functional at its full capacity.
11	GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016.	Ghaziabad Development Authority	Not pertaining to U.P Jal Nigam.
12	District Administration should remove illegal encroachment along the drain.	Ghaziabad Development Authority	Not pertaining to U.P Jal Nigam.
13	GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.	Ghaziabad Development Authority	Not pertaining to U.P Jal Nigam.
14	How the administrative agency will ensure the proper and timely maintenance of the plant to ensure that it always remains capable of functioning at its full capacity?		To ensure proper and timely maintenance of the plant Department of Urban Development, Uttar Pradesh through director of local body has done an agreement with M/s VA Tech Wabag Limited for operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad. M/s V.A. Tech Wabag Ltd. has taken over the STP maintenance from 16.12.2019.
15	Please provide the dates of last three periodical maintenance.		M/s VA Tech Wabag Limited is performing the operation, maintenance and management of sewage treatment system and its associated infrastructure and sewer Network of Ghaziabad from 16.12.2019 against the contract agreement signed by Director, Local Body on behalf of Department of Urban Development, Uttar Pradesh. The scope of contract includes O&M and periodic maintenance of STPs. 1. Rehabilitation of 74 MLD STP (SBR) at Indirapuram has been completed and the STP is made operational on 16.09.2020. 2. Rehabilitation of 56 MLD STP (UASB), Indirapuram is almost complete and is likely to be completed by end of Feb., 2021. Therefore, the periodic maintenance of this STP will take place after Feb., 2021. At present the STP is complying the norms of UPPCB. 3. Another 56 MLD STP (SBR) at Indirapuram is being maintained by GDA. No action is required from UP Jal Nigam.
16	The 74 MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. This STP is likely to stabilize and function properly within a week.	UP Jal Nigam	At present 74 MLD STP (SBR type) is functioning properly.

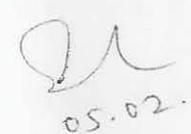
Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
17	The 74 MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. RO, UPPCB may inspect and confirm the status after 10 days.	UPPCB	Not pertaining to U.P Jal Nigam.
18	The conveyance channel. Since all the three STPs are failing in the same conveyance drain this conveyance drain gets choked. Hence this STP is forced to run below its capacity at 30 to 32 MLD against its designed capacity of 74 MLD. The construction of separate pipelines to augment the conveyance system has been delayed and is likely to be completed by November,2020. Only thereafter its capacity utilization will improve. The oversight committee is not satisfied with the progress of construction of this conveyance pipe line system. Jal Nigam may be directed to ensure that the construction is expenditure and the new proposed timeline of November is strictly adhered to what is the current status?	UP Jal Nigam	Common Effluent Line for three STPs has been commissioned on dated 31.01.2021 Now 74 MLD STP is functional at its full capacity.
19	The 56 MLD UASB STP which was earlier maintained by Nagar Nigam, has been handed over to UP Jal Nigam and thence to VA Tech Wabag. The work has started and is likely to be completed in next three months. Then it should be able to achieve the existing pollution norms of 30 BOD. However, this STP is a very old STP which is being run on Upflow Anaerobic Sludge Blanket (UASB) technology, which is a very old technology. If there is any revision in pollution norms, this STP will not be able to adhere to the revised norms in the long run. The UP Jal Nigam should plan for upgrading this UASB STP to Sequential Batch Reactors (SBR) Technology or some contemporary technology. What is the current status?	UP Jal Nigam	For upgradation of 56 MLD STP (UASB type) is under process.
20	UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam have to pay the environmental compensation till they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor. All the three institutions need	UPPCB	At present 56 MLD STP (UASB type) in Indirapuram is complying UPPCB norms.

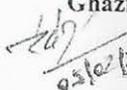
Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
	to comply with the EC directives. What is the current status?		
21	At time the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power Corporation to ensure that there are no industries operational in residential areas. What is the current status?	UPPCB Nagar Nigam and UP Power corporation.	Not pertaining to U.P Jal Nigam.
22	The UP Jal Nigam Should prepare a proper plan for reuse of treated waste water. This is all the more necessary in the light of the restrictions on drawl of ground water for industries in OCS Blocks. The water Reuse plan would not only help control illegal drawal of ground water but also ensure optimal use of the treated waste water. What is the current status?	UP Jal Nigam	It pertains to Nagar Nigam. Nagar Nigam, Ghaziabad is preparing a action plan for reuse of treated waste water for industries of nearby areas.
23	The oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs. What steps has been taken?	UPPCB and UP Jal Nigam and Urban Development Department.	Laboratory facilities are available at STP Maintained by UP Jal Nigam for assessment of water quality of STPs. UP Jal Nigam officials also visit STPs regularly for assessment of water quality for ensuring the efficacy and efficiency of the STPs. A third party M/s Shri Ram Institute for industrial research, New Delhi has also been appointed for collecting sample and testing of treated water of STPs to ensure treated water quality.
24	The progress regarding removal of encroachments is not satisfactory. In fact, none of the agencies has sent a report to the oversight committee regarding this issue. There should be a standing encroachment removal mechanism under District Magistrate Comprising of representatives from Nagar Nigam, Development Authority and Jal Nigam who may review the progress periodically. The operator under 'One District One Operator Scheme' may also take recourse to this mechanism on a continuing basis regarding his encroachment related grievances. What is the current progress in this regared?	DM Ghaziabad Nagar Nigam, Development Authority and Jal Nigam.	Not pertaining to U.P Jal Nigam.
25	The chief Secretary should monitor the		U.P Jal Nigam is maintaining two STPs (56 MLD, 74

Sl. No.	Directions/ Recommendations of Hon'ble NGT	Concerned Department	Compliance/ Action plan
	performance of the STPs and come out with an appropriate action plan. It should include measures for scientific disposal of waste, cleaning of drains, remedial action against removal of encroachments, compliance of directions regarding environmental compensation and action against negligent officers. The Chief Secretary shall file his compliance report as directed by Hon'ble NGT."		MLD) through M/s V.A. Tech Wabag, Chennai. At present, these STPs are complying UPPCB norms.
26	The UP Jal Nigam states that the projects are at advance stage and will be completed by November 2020.	UP Jal Nigam	At present Common Effluent Line has been commissioned.
27	On behalf of the Nagar Nigam, it is stated that three sites have been identified for phytoremediation on which the work will be initiated by 31-12-2020. The Nagar Nigam may also ensure proper utilization of the treated water from the STPs for non- potable uses.	Nagar Nigam	Not pertaining to U.P Jal Nigam.


 (Amit Kumar)
 Project Manager
 Yamuna Pollution Control Unit-I
 U.P. Jal Nigam
 Ghaziabad


 (D. P. Singh)
 General Manager
 Yamuna Pollution Control Unit
 U.P. Jal Nigam
 Ghaziabad


 (Sarvesh Kumar)
 Chief Engineer (Gzb Zone)
 U.P. Jal Nigam
 Ghaziabad


 05/02/2021



गाजियाबाद विकास प्राधिकरण
विकास पथ, गाजियाबाद

(I.S.O.9001:2015 एवं I.S.O.14001:2015 प्रमाणित संस्था)

पत्र संख्या: 714 /4/ई.ई.जोन-6/2021

दिनांक: 9/2/2021

सेवा में,

श्री ए0एन0 वाजपेयी,
पी0पी0एस0 टू ओनरेबल मेम्बर,
ओवरसाइट कमेटी, मा0 एन0जी0टी0,
यू0पी0 लखनऊ।

विषय:- मा0 एन0जी0टी0, नई दिल्ली में विचाराधीन ओ0ए0 सं0-648/2019 M/s. Hindon Resorts Pvt. Ltd. & Anr Versus Ghaziabad Development Authority & Ors. में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक प्रकरण में श्री ए0एन0 वाजपेयी, पी0पी0एस0 टू ओनरेबल मेम्बर, ओवरसाइट कमेटी, एन0जी0टी0, यू0पी0 लखनऊ द्वारा ई-मेल दिनांक 08.02.2021 के माध्यम से चाही गयी सूचना के अन्तर्गत गाजियाबाद विकास प्राधिकरण से सम्बन्धित सूचना/अनुपालन आख्या संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

(संतोष कुमार राय)
सचिव

पृष्ठांकन : /4/ई.ई.जोन-6/2021

दिनांक :

प्रतिलिपि:-

1. उपाध्यक्ष महोदय को सादर अवलोकनार्थ।
2. प्रभारी-विधि को आवश्यक कार्यवाही हेतु।

सचिव

POINTS OF DISCUSSION OF O.A. NO. 648/2019 IN RE: M/S. HINDON RIVER RESORTS PVT. LTD. & ANR. VERSUS GHAZIABAD DEVELOPMENT AUTHORITY & ORS. WITH REGARD TO NON-OPERATIONAL STPS IN INDRAPURAM, GHAZIABAD,

U.P.

Concerned Departments:

1. Ghaziabad Development Authority
2. UP Jal Nigam
3. Ghaziabad Nagar Nigam
4. UPPCB
5. Urban Development Department

Sl. No.	Directions/Recommendations of Hon'bleNGT	Concerned Department	Compliance Status
1	UPPCB shall impose further Environment Compensation on M/s Toshibha Water Solution Pvt Ltd. and Ghaziabad Nagar Nigam for the period of non-compliance.	UPPCB	
2	Chief Secretary, U.P. may ensure that appropriate further action is taken against the officers responsible and also for ensuring that untreated sewage is not discharged into the river system. Remedial action should include removal of encroachments by the district Administration, apart from scientific disposal of waste and cleaning of drains regularly.	UPPCB	
3	Since different agencies are involved, the Chief Secretary may monitor and ensure that an appropriate action plan is prepared within one month and its execution is duly overseen by higher authorities within the fixed timelines.	UPPCB	

		UP Jal Nigam	
4	Accordingly, Hon'ble Tribunal directed to take further action in above terms. Compliance report be filed by the Chief Secretary, U.P. The agencies assigned the functions of operating STP be required to furnish appropriate performance guarantees, apart from other action.	UP Jal Nigam	
5	UP Jal Nigam and Ghaziabad Nagar Nigam shall submit their action plan in order to ensure compliance of prescribe norms of UPPCB.	UP Jal Nigam Ghaziabad Nagar Nigam	
6	UP Jal Nigam shall expedite construction of a separate channel for disposal of treated effluent so that 74 MLD STP may be operated at full capacity.	UP Jal Nigam	
7	UP Jal Nigam and Ghaziabad Nagar Nigam shall furnish performance guarantee to the satisfaction of the UPPCB with the condition that the amount will be forfeited if the compliance is not made as per timelines submitted in action plan.	UP Jal Nigam Ghaziabad Nagar Nigam	
8	All sewage treatment plants should install flow meter at inlet and outlet of STPs and maintain proper log book of the flow analytical results etc. Proper sludge handling management need to be placed for final treatment and disposal of sludge.	UP Jal Nigam	
9	Ghaziabad Nagar Nigam,	UP Jal Nigam,	Online Quality Monitoring System लगाये

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	Ghaziabad Development Authority and UP Jal Nigam shall install Online Water Quality Monitoring System at final outlet of all their STPs and besides monitoring it themselves shall also link it with server of Central and State Board.	and Ghaziabad Development Authority	जाने की कार्यवाही की जा रही है।
10	All three agencies should contemplate a possibility of either having a dedicated conveyance channel for each of the STPs or have a combined channel of sufficient carrying capacity so as to ensure maximum utilization of available treatment infrastructure.”	UP Jal Nigam Ghaziabad Nagar Nigam	इन्दिरापुरम योजना के अन्तर्गत तीन नग एस0टी0पी0 संचालित है। जिसमें 74 एम0एल0डी0 एस0टी0पी0 का संचालन जल निगम, 56 एम0एल0डी0 का संचालन नगर निगम, गाजियाबाद व 56 एम0एल0डी0 एस0टी0पी0 का संचालन गाजियाबाद विकास प्राधिकरण द्वारा किया जा रहा है। उपरोक्त तीनों एस0टी0पी0 के शोधित जल की निकासी हेतु उ0प्र0 जल निगम द्वारा भूमिगत पाईप लाईन का कार्य कराया जा रहा है।
11	GDA should ensure scientific disposal of MSW waste conforming to norms of Solid Waste Management Rules, 2016.	Ghaziabad Development Authority	ओ0ए0 सं0-909/2018 एवं ओ0ए0 सं0-954/2018 में मा0 एन0जी0टी0 के आदेश दिनांक 03.03.2020 के अनुपालन में इन्दिरापुरम स्थित अस्थायी डम्पिंग ग्राउण्ड में कूड़े के बायोरेमीडिएशन का कार्य नगर निगम, गाजियाबाद द्वारा कराया जा रहा है जिसका व्यय गाजियाबाद विकास प्राधिकरण द्वारा वहन किया जा रहा है। कार्य 9 माह के अन्तर्गत पूर्ण किया जाना प्रस्तावित है।
12	District Administration should remove illegal encroachment along the drain.	Ghaziabad Development Authority	इन्दिरापुरम योजना के अन्तर्गत तीन नग एस0टी0पी0 संचालित है। जिसमें 74 एम0एल0डी0 एस0टी0पी0 का संचालन जल निगम, 56 एम0एल0डी0 का संचालन नगर निगम, गाजियाबाद व 56 एम0एल0डी0 एस0टी0पी0 का संचालन गाजियाबाद विकास प्राधिकरण द्वारा किया जा रहा है। उपरोक्त तीनों एस0टी0पी0 का शोधित वाटर सी0आई0एस0एफ0 रोड के समानान्तर पूर्व निर्मित नाले के माध्यम से एन0एच0-9 के समानान्तर निर्मित नाले में प्रवाहित होता है। सी0आई0एस0एफ0 रोड के समानान्तर पूर्व निर्मित नाले के प्रवाह में जहाँ-जहाँ बाधा उत्पन्न हो रही थी उसे दूर करा दिया गया है। यहाँ यह भी अवगत कराना है कि यमुना प्रदूषण ईकाई (प्रथम) उ0प्र0 जल निगम द्वारा अमृत योजना कार्यक्रम के अन्तर्गत इन्दिरापुरम गाजियाबाद स्थित तीन नग एस0टी0पी0 के जल को एन0एच0-9 के बड़े नाले में निरतारित करने हेतु अण्डरग्राउण्ड पाईप लाईन बिछाये जाने का कार्य कराया जा रहा है। जिससे भविष्य में शोधित जल के ओवरफ्लों जैसी समस्या का पूर्ण निस्तारण हो जाये।

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गाजियाबाद विकास प्राधिकरण

अधीक्षक अभियन्ता

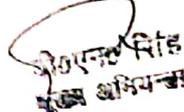
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	GDA should make arrangement for cleaning of drain regularly so that obstruction of flow be avoided.	Ghaziabad Development Authority	इन्दिरापुरम योजना के अन्तर्गत तीन नग एस0टी0पी0 संचालित है। जिसमें 74 एम0एल0डी0 एस0टी0पी0 का संचालन जल निगम, 56 एम0एल0डी0 का संचालन नगर निगम, गाजियाबाद व 56 एम0एल0डी0 एस0टी0पी0 का संचालन गाजियाबाद विकास प्राधिकरण द्वारा किया जा रहा है। उपरोक्त तीनों एस0टी0पी0 का शोधित वाटर सी0आई0एस0एफ0 रोड के समानान्तर पूर्व निर्मित नाले के माध्यम से एन0एच0-9 के समानान्तर निर्मित नाले में प्रवाहित होता है। उक्त नालों की नियमित सफाई प्राधिकरण द्वारा निविदा के माध्यम से करायी जा रही है।
14	How the administrative agency will ensure the proper and timely maintenance of the plant to ensure that it always remains capable of functioning at its full capacity?	UPPCB UP Jal Nigam	
15	Please provide the dates of last three periodical maintenance	UP Jal Nigam	
16	The 74MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. This STP is likely to stabilize and function properly within a week.	UP Jal Nigam	
17	The 74MLD SBR STP run by UP Jal Nigam was handed over to M/s VA Tech Wabag which has repaired it. RO, UPPCB may inspect and confirm the status after 10 days.	UPPCB	
18	The conveyance channel. Since all the three STPs are falling in the same conveyance drain, this conveyance drain gets choked. Hence this STP is forced to run below its capacity at 30 to 32 MLD against its designed capacity of 74 MLD. The construction of separate pipelines to augment the conveyance system has been delayed and is likely to be completed by November,	U.P. JalNigam	





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	<p>2020. Only thereafter its capacity utilization will improve. The Oversight Committee is not satisfied with the progress of construction of this conveyance pipeline system. JalNigam may be directed to ensure that the construction is expedited and the new proposed timeline of November is strictly adhered to. What is the current status?</p>		
19	<p>The 56 MLD UASB STP which was earlier maintained by Nagar Nigam, has been handed over to UP Jal Nigam and thence to VA Tech Wabag. The work has started and is likely to be completed in next three months. Then it should be able to achieve the existing pollution norms of 30 BOD.</p> <p>However, this STP is a very old STP which is being run on Upflow Anaerobic Sludge Blanket (UASB) technology, which is a very old technology. If there is any revision in pollution norms, this STP will not be able to adhere to the revised norms in the long run. The UP Jal Nigam should plan for upgrading this UASB STP to Sequential Batch Reactors (SBR) Technology or some contemporary technology. What is the current status?</p>	UP Jal Nigam	
20	<p>UPPCB has informed that they have imposed Environmental Compensation (EC) for these STPs till May, 2020 though so far no EC has been recovered. While the GDA plant is working properly, both Nagar Nigam and JalNigam have to pay the environmental compensation till</p>	UPPCB	

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	they rectify their STPs. After December, Nagar Nigam has handed over its STP to UP Jal Nigam. So UP Jal Nigam will have to pay environmental compensation with liberty to collect it from their contractor. All the three institutions need to comply with the EC directives. What is the current status?		
21	At times the STP influent is not following the COD norms. The STPs have not been designed for controlling the COD parameters. UPPCB has to ensure that the registered industries in the industrial areas are complying with the COD norms. In fact there should be insistence on installing OCEMS in the registered industrial areas. At the same time, Nagar Nigam should ensure that there are no illegal industries operating in the residential areas. They need to be immediately closed and their electric connections need to be disconnected. Instructions to this effect need to be given to Nagar Nigam and UP Power Corporation to ensure that there are no industries operational in residential areas. What is the current status?	UPPCB Nagar Nigam and UP Power Corporation	
22	The UP Jal Nigam should prepare a proper plan for reuse of treated waste water. This is all the more necessary in the light of the restrictions on draw of ground water for industries in OCS Blocks. The Water Reuse Plan would not only help control illegal drawal of ground water but also ensure optimal use of the treated waste water. What is	UP Jal Nigam	

<p>4 7-7 8</p>	<p>the current status</p> <p>The Oversight Committee also feels that there should be a regular system of water quality assessment of all the three STPs done on quarterly basis to ensure the efficacy and efficiency of the STPs. What steps has been taken?</p>	<p>UPPCB and UP Jal Nigam and Urban Development Department</p>	
<p>24</p>	<p>The progress regarding removal of encroachments is not satisfactory. In fact, none of the agencies has sent a report to the Oversight Committee regarding this issue.</p> <p>There should be a standing encroachment removal mechanism under District Magistrate comprising of representatives from Nagar Nigam, Development Authority and Jal Nigam who may review the progress periodically. The operator under 'One District One Operator scheme' may also take recourse to this mechanism on a continuing basis regarding his encroachment related grievances. What is the current progress in this regard?</p>	<p>DM Ghaziabad Nagar Nigam, Development Authority and Jal Nigam</p>	
<p>25</p>	<p>The Chief Secretary should monitor the performance of the STPs and come out with an appropriate action plan. It should include measures for scientific disposal of waste, cleaning of drains, remedial action against removal of encroachments, compliance of directions regarding environmental compensation and action against negligent officers. The Chief Secretary shall file his compliance report as directed by Hon'ble NGT."</p>		

	The UP Jal Nigam states that the projects are at advance stage and will be completed by November 2020.	UP Jal Nigam	
27	On behalf of the Nagar Nigam, it is stated that three sites have been identified for phytoremediation on which the work will be initiated by 31.12.2020. The Nagar Nigam may also ensure proper utilization of the treated water from the STPs for non-potable uses.	Nagar Nigam	